

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/0000087/2022	RASHMI RANJAN MOHAPATRA VS AI CHAMPDANY INDUSTRIES LIMITED	ANJAN KUMAR BISWAL VS	// () //
2	BLAPL/0012819/2022	SASHIKANTA PARIDA @ PANDU VS STATE OF ODISHA	SARADA PRASAD DASH VS	BALANGA /175 /2022 () //
3	BLAPL/0012820/2022	PRADEEP KUMAR PATTNAIK VS STATE OF ODISHA	HEMANTA KUMAR MUND VS	BHAWANIPATNA TOWN /484 /2022 () //
4	BLAPL/0012821/2022	SIBARAM BEHERA VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	/ /0 () //
5	BLAPL/0012822/2022	SK. SAGBA @ ROY VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	SPL.TASK FORCE /6 /2020 () //
6	BLAPL/0012823/2022	NABIN KUMAR ACHARYA VS STATE OF ODISHA	SOUGAT DASH VS	UDALA /135 /2022 () //
7	BLAPL/0012824/2022	SARAT MAHANANDIA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 () //
8	BLAPL/0012825/2022	PURNA BAIJALI VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	PADWA /47 /2020 () //
9	BLAPL/0012826/2022	LOKANATH PANDA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	BASELI SAHI PS /190 /2022 () //
10	BLAPL/0012827/2022	THALLURY CHAKRABARTHY VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	PODIA PS /50 /2022 () //
11	BLAPL/0012828/2022	GUDDA GOCHHAYAT VS STATE OF ODISHA	SUBASH CHANDRA MOHANTY VS	DARGHA BAZAR /51 /2022 () //

ORISSA HIGH COURT**FILING REPORT AS ON :21/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	BLAPL/0012829/2022	PRADIP KUMAR SATAPATHY VS STATE OF ODISHA	BICHITRA NARAYAN SATAPATHY VS	ABHAYACHANDPUR /126 /2021 () //
13	BLAPL/0012830/2022	AMULYA KUMAR SWAIN VS STATE OF ODISHA	ADITI HOTA VS	BASELI SAHI PS /103 /2022 () //
14	BLAPL/0012831/2022	AMULYA KUMAR MOHAPATRA @ AMU BANIA VS STATE OF ODISHA	ADITI HOTA VS	COLLIERY /439 /2022 () //
15	BLAPL/0012832/2022	RAMAKANTA MISHRA VS STATE OF ODISHA	JAGABANDHU SAHU VS	JHARBANDH /33 /2021 () //
16	BLAPL/0012833/2022	DEBENDRA SWAIN VS STATE OF ODISHA	BICHITRA NARAYAN SATAPATHY VS	ABHAYACHANDPUR /126 /2021 () //
17	BLAPL/0012834/2022	BAPU @ AJAY KUMAR MOHANTY VS STATE OF ODISHA	SK. ZAFARULLA VS	SORO /489 /2018 () //
18	BLAPL/0012835/2022	SIPU @ SIPUN @ BASUDEV SAMAL VS STATE OF ODISHA	SK. ZAFARULLA VS	SORO /328 /2022 () //
19	BLAPL/0012836/2022	VINAY KUMAR YADAV @ VINAY YADAV VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MUNIGUDA /66 /2022 () //
20	BLAPL/0012837/2022	KRUSHNA PAHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /17 /2020 () //
21	BLAPL/0012838/2022	JITENDRA DEHURY @ JITU VS STATE OF ODISHA	PARTHA SARATHI DAS VS	DAITARI /80 /2019 () //
22	BLAPL/0012839/2022	PRATAP MAJHI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	R.UDAYAGIRI /18 /2020 () //
23	BLAPL/0012840/2022	JAGAT RAM KILO @ KHILA	RAJIB LOCHAN PATNAIK	CHITRAKONDA /107 /2021

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
24	BLAPL/0012841/2022	STATE OF ODISHA CHAITANYA GOUDA	TUKUNA KUMAR MISHRA	// KORAPUT SADAR /181 /2022
		VS	VS	()
25	BLAPL/0012842/2022	STATE OF ODISHA MIHIR NAYAK	SUCHIT KUMAR NAYAK	// ADVA /73 /2022
		VS	VS	()
26	BLAPL/0012843/2022	STATE OF ODISHA CHANDAN NAYAK @ BALUA @ BALIA	JYOTIRMAYA SAHOO	// KHURDA MODEL /433 /2022
		VS	VS	()
27	BLAPL/0012844/2022	STATE OF ODISHA BISWAMOHAN SENAPATI	AMITAV TRIPATHY	// NAYAPALLI P.S. /629 /2022
		VS	VS	()
28	BLAPL/0012845/2022	STATE OF ODISHA AJAYA NAIK @ LADU	KARUNAKAR NAYAK	// KARANJIA /288 /2022
		VS	VS	()
29	BLAPL/0012846/2022	STATE OF ODISHA ANJALI MAHARANA	SMRUTI RANJAN ROUT	// CUTTACK SADAR /451 /2022
		VS	VS	()
30	BLAPL/0012847/2022	STATE OF ODISHA ANISH MAHAMAD @ LOCKY RAJ	BIKRAM CHANDRA GHADEI	// SAHADEV KHUNTA /351 /2022
		VS	VS	()
31	BLAPL/0012848/2022	STATE OF ODISHA RAKESH HEMBRUM	BIKRAM CHANDRA GHADEI	// BASTA /143 /2020
		VS	VS	()
32	BLAPL/0012849/2022	STATE OF ODISHA S. GOBIND	DEEPAK KUMAR MOHANTY	// SAHID NAGAR P.S. /208 /2019
		VS	VS	()
33	BLAPL/0012850/2022	STATE OF ODISHA MUSHA @ NILANCH NAIK	LAMBODOR ACHARI	// BHANJANAGAR /499 /2020
		VS	VS	()
34	BLAPL/0012851/2022	STATE OF ODISHA JITU @ KRUSHNAMURTHI SWAIN	LAMBODOR ACHARI	// BUGUDA /588 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
35	BLAPL/0012852/2022	STATE OF ODISHA PURNA CHANDRA NAYAK VS	LAMBODOR ACHARI VS	// / /0 ()
36	BLAPL/0012853/2022	STATE OF ODISHA BAPUN BEHERA VS	CHIRANJIB ROUT VS	// TALCHER TOWN /847 /2022 ()
37	BLAPL/0012854/2022	STATE OF ODISHA GUDU NAIK VS	SURYAKANTA DWIBEDI VS	// KESINGA /224 /2022 ()
38	BLAPL/0012855/2022	STATE OF ODISHA FATIA @ DEBENDRA DAS VS	JAYANTA KUMAR MAJHI VS	// SINGLA /182 /2022 ()
39	BLAPL/0012856/2022	STATE OF ODISHA DILLIP KUMAR SENAPATI VS	SMRUTI RANJAN MOHAPATRA VS	// / /0 ()
40	BLAPL/0012857/2022	STATE OF ODISHA AFTAB @ MD.SAIYAZ VS	DUSHMANTA SAHOO VS	// SPL.TASK FORCE /28 /2021 ()
41	BLAPL/0012858/2022	STATE OF ODISHA MUKUNDA PADALU @ PADALI VS	BUDHIRAM DAS VS	// GUDARI /72 /2022 ()
42	BLAPL/0012859/2022	STATE OF ODISHA CHOTU @ CHANDRASINGH PATIL @ CHANDSINGH PATIL VS	BHIM SINGH PATIL VS	// SEMILLIGUDA /68 /2018 ()
43	BLAPL/0012860/2022	STATE OF ODISHA DIPU BHATTA VS	SAROJ KUMAR DASH VS	// TOMANDO /297 /2022 ()
44	BLAPL/0012861/2022	STATE OF ODISHA RAMESH CHANDRA NAYAK VS	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /46 /2014 ()
45	BLAPL/0012862/2022	STATE OF ODISHA GANESH CHANDRA DAS @ GANESH DAS VS	BIJAY KUMAR BEHERA VS	// / /0 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
46	BLAPL/0012863/2022	BAPINA CHANDRA BARIK @ BIPIN KUMAR BARIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	Bamapada (Industrial Area) /226 /2022 () //
47	BLAPL/0012864/2022	PRATAP BHOI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MANAMUNDA /195 /2022 () //
48	BLAPL/0012865/2022	AJAYA MANDAL VS STATE OF ODISHA	RAJIB RATH VS	R.UDAYAGIRI /104 /2022 () //
49	BLAPL/0012866/2022	DEMA SABAR VS STATE OF ODISHA	RAJIB RATH VS	/ /0 () //
50	BLAPL/0012867/2022	BAMA DEVI @ GOMA DEVI VS STATE OF ODISHA	RAJIB RATH VS	R.UDAYAGIRI /105 /2021 () //
51	BLAPL/0012868/2022	RAJA @ DEBASHIS ROUT VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	DHENKANAL SADAR /309 /2022 () //
52	BLAPL/0012869/2022	UJAL NAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /211 /2022 () //
53	BLAPL/0012870/2022	DURGA PRASAD DAS VS STATE OF ODISHA	NAIBEDYA PRASAD SAMAL VS	BALIKUDA /335 /2022 () //
54	BLAPL/0012871/2022	BIKASH SENDRIA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /163 /2022 () //
55	BLAPL/0012872/2022	GOPAL KRISHNA SAHU VS STATE OF ODISHA	ADYA SIDHI MISHRA VS	R.UDAYAGIRI /82 /2019 () //
56	BLAPL/0012873/2022	MD. NEZARUL ARFEEN VS STATE OF ODISHA	MITHUN DAS VS	JHUMPURA /142 /2022 () //
57	BLAPL/0012874/2022	JITU @ SANTANU MUKHI	SUNIL KUMAR PANDA	DHANUPALI /192 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0012875/2022	SIDHESWAR DEHURY	BIBHUTI BHUSAN BEHERA	ANGUL SADAR PS /991 /2022
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0012876/2022	SABYASACHI PANDA @ SUMAN @ SARAT @ ANKETI @ SUNIL @ BABU @ PRABIR DAS	AVIJIT PATNAIK	MOHANA /24 /2013
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0012877/2022	SABYASACHI PANDA @ PRABIR DAS @ SUNIL @ SUMAN @ ANKETI @ BABU	AVIJIT PATNAIK	ADVA /7 /2009
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0012878/2022	SABYASACHI PANDA	AVIJIT PATNAIK	ADVA /45 /2009
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0012879/2022	SABYASACHI PANDA	AVIJIT PATNAIK	MOHANA /19 /2014
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0012880/2022	SABYASACHI PANDA	AVIJIT PATNAIK	ADVA /46 /2009
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0012881/2022	RAJIB BISWAL	SURYAKANTA DWIBEDI	LARAMBA /193 /2022
		VS	VS	()
		STATE OF ODISHA		//
65	CMAPL/0000789/2022	ASWINI CHAKRAVARTY @ ASWINI KUMAR CHAKRABARTY		//
		VS	VS	()
		STATE OF ODISHA		//
66	CMAPL/0000790/2022	PRAVAKAR JENA	PRANAYANEE DASMOHAPATRA	//
		VS	VS	()
		REKHALATA BARIK		//
67	CMP/0001349/2022	LAXMIPRIYA SAHOO	SAMIR KUMAR MISHRA	//
		VS	VS	ADDL.CIVIL JUDGE (SD),CUTTACK(Cuttack)
		KISHORE CHANDRA SAHOO		CS/0006782/2014
68	CMP/0001350/2022	AYODHYA SATAPATHY	L.K.MAHARANA	//
		VS	VS	DISTRICT & SESSIONS JUDGE,SUNDERGARH(Sundargarh)

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	CMP/0001351/2022	STEEL AUTHORITY OF INDIA LTD,SUNDERGARH SURESH KUMAR SAHU VS GYANESWAR PRADHAN	SAILABALA JENA VS	Fao/0000022/2011 // J.M.F.C, BHEDEN(Bargarh) CS/0000001/2021
70	CMP/0001352/2022	SMARAKI CLUB,SAMPOCH VS SUSAMA DANTA @ THATI	ALOK KUMAR MOHANTY VS	// CIVIL JUDGE (SD),BOUDH(Baudh) CS/0000035/2009
71	CMP/0001353/2022	HARAMANI DIBYA VS HIREN KUMAR DUTTA	SAMIR KUMAR MISHRA VS	// CIVIL JUDGE (SD),PURI(Puri) TS/0000348/1998
72	CMP/0001354/2022	PRAMOD KUMAR SAMANTARAY VS PURNA CHANDRA BISWAL	SANTOSH CHANDRA ATABUDHI VS	// CIVIL JUDGE (S.D), PIPILI(Puri) CS/0000168/2022
73	CMP/0001355/2022	DEEPAK PRASAD PATTANAİK VS DIPTISH PRASAD PATTANAİK	DWARİKA PRASAD MOHANTY VS	// CIVIL JUDGE (SD),DHENKANAL(Dhenkanal) CS/0000119/2017
74	CMP/0001356/2022	GOPINATH DAS VS STATE OF ODISHA	AJIT KUMAR TRIPATHY VS	// CIVIL JUDGE (SD), CHANDIKHOL(Jajapur) CS/0000281/2019
75	CMP/0001357/2022	NARAYAN BARIK VS HRUSHIKESH BARIK	MANORANJAN MISHRA VS	// DIST.&SESSIONS JUDGE,KENDRAPARA(Kendrapara) Fao/0000036/2022
76	CMP/0001358/2022	TAPASWINI PADHI VS CHAMPAMANI PADHI	DEBENDRA KUMAR SAHOO VS	// CIVIL JUDGE (SD),BOUDH(Baudh) CS/0000135/2015
77	CMP/0001359/2022	NILAMANI PRADHAN VS KAMINI SAHU	DEEPAK RANJAN SUNDARAY VS	// () //
78	CMP/0001360/2022	CHINARI SUBASH @ SUBBA RAO SUBUDHI VS CHINARI KARUNAKARA SUBUDHI	UMESH CHANDRA PATNAİK VS	// () //
79	CMP/0001361/2022	GITANJALI MOHAPATRA VS PREMALATA SATAPATHY	MANORANJAN MISHRA VS	// () //

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CMP/0001362/2022	DAMODAR SAHU VS SUDAM SAHU	SATYABADI MANTRY VS	// 0 //
81	CMP/0001363/2022	AMULYA KUMAR SAMAL VS BHARAT KUMAR SAMAL	A.R.DASH VS	// 0 //
82	CONTC/0007963/2022	BALARAM SAHOO VS ASWATHY S., I.A.S.	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
83	CONTC/0007964/2022	ASHOK KUMAR PRADHAN VS ASWATHY S., I.A.S.	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
84	CONTC/0007965/2022	AJAYA KUMAR MOHANTY VS SUNIL BANSAL, I.P.S.	ADV VS	// 0 //
85	CONTC/0007966/2022	JUGAL MAJHI VS DR.MONA SHARMA,SECY.,FOREST,ENVIRONMENT AND CLIMATE CHANGE DEPT.	ADV. VS	// 0 //
86	CONTC/0007967/2022	SHIBA SAHOO VS BHARGAB DASGUPTA,G.M., ICICI LOMBARD GENERAL INSURANCE CO.LTD.	ADV VS	// 0 //
87	CONTC/0007968/2022	ANANDA NAYAK VS PRAFULLA CHANDRA MOHANTY,DIVISIONAL MANAGER	ADV. VS	// 0 //
88	CONTC/0007969/2022	MALATI NAYAK VS U.N.BEHERA, COMMNR., ELECTRICITY REGULATORY COMMISSION, ODISHA	ADV VS	// 0 //
89	CONTC/0007970/2022	PURNA CHANDRA PADHI VS SANGRAM KESHARI MOHANTY,I.G. OF POLICE,BBSR	NITISH KUMAR MISHRA VS	// 0 //
90	CONTC/0007971/2022	BRUNDABAN MOHAPATRA VS NITYANANDA SAMAL, I.A.S.	SOUMYA MISHRA VS	// 0 //
91	CONTC/0007972/2022	PRASANNA KUMAR MOHAPATRA	ADV	//

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
92	CONTC/0007973/2022	DR.MONA SHARMA, I.A.S. HIMANSU KUMAR PATEL	KRISHNA CHANDRA SAHU	//
		VS	VS	0
93	CONTC/0007974/2022	SHALINI PANDIT, I.A.S. REETANAJALI PATEL	KRISHNA CHANDRA SAHU	//
		VS	VS	0
94	CONTC/0007975/2022	SHALINI PANDIT, I.A.S. GANGADHAR NAYAK	ADV	//
		VS	VS	0
95	CONTC/0007976/2022	SATYABRATA SAHOO, A.C.S. CUM PRINCIPAL SECY., R AND DM DEPT. SIMANTA DIGAL	ADV	//
		VS	VS	0
96	CONTC/0007977/2022	SANJEEV CHOPRA, I.A.S. ASIS KUMAR BISWAL	ADV	//
		VS	VS	0
97	CONTC/0007978/2022	ANTONI KUMAR KISHAN, EXECUTIVE ENGINR., RURAL WORKS DIVISION, NABARANGAPUR SMRUTI RANJAN TUDU	ADV	//
		VS	VS	0
98	CONTC/0007979/2022	DEBIDUTTA BISWAL, DIRECTOR OF MINES, ODISHA ANANTA CHARAN MOHANTA	ADV	//
		VS	VS	0
99	CONTC/0007980/2022	SHUSANTA KUMAR DASH, DIRECTOR, SECONDARY EDUCATION, ODISHA PRATAP KUMAR THATOI	ADV.	//
		VS	VS	0
100	CONTC/0007981/2022	A.K.K.MEENA,IAS ULLAS SAHOO	ADV.	//
		VS	VS	0
101	CONTC/0007982/2022	ASHISH ISWAR PATEIL, IAS PRADEEP KUMAR MALLICK	ADV.	//
		VS	VS	0
102	CONTC/0007983/2022	KRUSHNA CHANDRA NAYAK, OES GOPAL SAHU	RADHARAMAN DAS NAYAK	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	CONTC/0007984/2022	SANJAY MISHRA, EXE.ENGNR., RURAL WORKS DIVN., BARGARH SURJIT GHOSH VS	PRAKASH KUMAR MISHRA VS	// // 0
104	CONTC/0007985/2022	SANKALP SWASTIK SAHOO,TAHASILDAR,BARANGA PARAMANANDA GIRI VS	ADV VS	// // 0
105	CONTC/0007986/2022	NALINIKANTA BEHERA, O.F.S. RAGHUNATH BEHERA VS	ADV. VS	// // 0
106	CONTC/0007987/2022	AMRIT RUTURAJ, COLLECTOR AND DISTRICT MAGISTRATE, KENDRAPARA SUSAMA SAHOO VS	ADV. VS	// // 0
107	CONTC/0007988/2022	IPSIT SAHOO,TAHSILDAR,KHURDA ANANTA CHARAN SAHOO VS	ADV. VS	// // 0
108	CONTC/0007989/2022	IPSIT SAHOO,TAHSILDAR,KHURDA SANTOSH KUMAR SAHOO VS	ADV. VS	// // 0
109	CONTC/0007990/2022	IPSIT SAHOO,TAHSILDAR,KHURDA SACHIDANANDA BISOI VS	ADV. VS	// // 0
110	CONTC/0007991/2022	ASWATHY S,IAS UDAYNATH MAJHI VS	ADV VS	// // 0
111	CONTC/0007992/2022	ASWATHY S., I.A.S. HAREKRUSHNA JENA VS	BIBHUDATTA PANDA VS	// // 0
112	CONTC/0007993/2022	DEBIDATTA BISWAL JHARANA TARAI VS	DEBA RANJAN MOHAPATRA VS	// // 0
113	CONTC/0007994/2022	SUBASISH MOHARANA, C.D.M.O., JAJPUR UDAYANATH MISHRA VS	CHANDRA SEKHAR PANDA VS	// // 0
		DR.MONA SHARMA, I.A.S.		//

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
114	CONTC/0007995/2022	DINABANDHU BISWAL VS SATYABRATA SAHU,IAS	ADV. VS	// ()
115	CONTC/0007996/2022	M/S MDSG CONSTRUCTION PVT. LTD. VS VIR VIKRAM YADAV,IAS	ADV. VS	// ()
116	CONTC/0007997/2022	SUPRAVA BISWAL VS ASWATHY S.,IAS	ADV. VS	// ()
117	CONTC/0007998/2022	NARAYANI MOHARANA VS ASWATHY S.,AS	ADV. VS	// ()
118	CONTC/0007999/2022	PRAMOD KUMAR DEBATA VS ASWATHY S.,AS	ADV. VS	// ()
119	CONTC/0008000/2022	ABRAHAM NAIK VS DIPTI RANJAN SETHI,SUB COLLECTOR,KHURDA	ADV. VS	// ()
120	CRLA/0001190/2022	BICHITRANANDA SETHY VS STATE OF ODISHA	H.K.MALLIK VS	ATHGARH /166 /2016 ()
121	CRLA/0001191/2022	AJU @ AJAYA BEHERA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	NARASINGHPUR /14 /2021 ()
122	CRLA/0001192/2022	JITENDRA SAHU VS STATE OF ODISHA	SUJATA JENA VS	ANGUL TOWN /447 /2017 ()
123	CRLA/0001193/2022	SWOSTI RANJAN MOHAPATRA VS STATE OF ODISHA(VIG.)	DIPTI REKHA NANDA VS	BHUBANESWAR VIGILANCE /57 /2006 ()
124	CRLA/0001194/2022	LIPU @ SUSHANT KUMAR CHAND VS STATE OF ODISHA	BHABANI PRASAD PRADHAN VS	BOUDH /257 /2017 ()
125	CRLA/0001195/2022	AKRURA KANHAR	SANJIB KUMAR BHANJADEO	MANAMUNDA /61 /2015

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
126	CRLA/0001196/2022	STATE OF ODISHA BIGHNESWAR KANHAR	SANJIB KUMAR BHANJADEO	// MANAMUNDA /61 /2015
		VS	VS	()
127	CRLA/0001197/2022	STATE OF ODISHA CHITTARANJAN KANHAR	SANJIB KUMAR BHANJADEO	// MANAMUNDA /61 /2015
		VS	VS	()
128	CRLA/0001198/2022	STATE OF ODISHA DASARATHA KANHAR	SANJIB KUMAR BHANJADEO	// MANAMUNDA /61 /2015
		VS	VS	()
129	CRLA/0001199/2022	STATE OF ODISHA LIBESWAR KANHAR	SANJIB KUMAR BHANJADEO	// MANAMUNDA /61 /2015
		VS	VS	()
130	CRLA/0001200/2022	STATE OF ODISHA CHINMAY PARIJA	BIBHUTI BHUSAN BEHERA	// CUTTACK VIGILANCE /35 /1997
		VS	VS	()
131	CRLMA/0000383/2022	STATE OF ODISHA(VIG.) BRAJA KISHORE SAHOO	ADV	// PURUNAKOTE /17 /2013
		VS	VS	()
132	CRLMA/0000384/2022	STATE OF ODISHA PURNA CHANDRA GOUDA	ADV.	// / /0
		VS	VS	()
133	CRLMA/0000385/2022	STATE OF ODISHA MILI BEHERA	MANASI MOHAPATRA	// BALASORE TOWN /184 /2022
		VS	VS	()
134	CRLMC/0004154/2022	STATE OF ODISHA AJAY KUMAR SATAPATHY	SUSANTA KUMAR ROUT	// DHENKANAL SADAR /189 /2020
		VS	VS	()
135	CRLMC/0004155/2022	STATE OF ODISHA AJIT NAYAK@MUSA	RANJIT MOHANTY	// AUL /155 /2015
		VS	VS	()
136	CRLMC/0004156/2022	STATE OF ODISHA K.JANAKI RAMA REDDY@JANAKI RAO	PRASANTA KUMAR PANDA	// JARADA /95 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0004157/2022	STATE OF ODISHA KAPPA KESHAB VS	PRASANTA KUMAR PANDA VS	// JARADA /175 /2020 ()
138	CRLMC/0004158/2022	STATE OF ODISHA KAPA LAXMINARAYAN VS	PRASANTA KUMAR PANDA VS	// JARADA /174 /2020 ()
139	CRLMC/0004159/2022	STATE OF ODISHA K.SANJEEVA@SANJI REDDY VS	PRASANTA KUMAR PANDA VS	// JARADA /56 /2020 ()
140	CRLMC/0004160/2022	STATE OF ODISHA PURNA CHANDRA BEHERA VS	LALITENDU BHUYAN VS	// PATNA /108 /2003 ()
141	CRLMC/0004161/2022	STATE OF ODISHA SUJATA SAHOO VS	BISWARANJAN DALAI VS	// CHANDAKA P.S. /158 /2020 ()
142	CRLMC/0004162/2022	STATE OF ODISHA MADHUSUDAN PRADHAN VS	ASHIT KUMAR DASH VS	// TALABANIA /137 /2021 ()
143	CRLMC/0004163/2022	STATE OF ODISHA UMAKANTA MOHANTA VS	SUSANTA SEKHAR PARIDA VS	// / /0 ()
144	CRLMC/0004164/2022	STATE OF ODISHA PUSPA MOHANTA ASHIS AMITAV MOHANTY VS	LALITENDU MISHRA VS	// / /0 ()
145	CRLMC/0004165/2022	STATE OF ODISHA SWAGATIKA RATH SAMBARI SAY VS	PRAKASH KUMAR MISHRA VS	// RARUAN /40 /2013 ()
146	CRLMC/0004166/2022	STATE OF ODISHA KOLLA SUDHARKAR VS	SAMARENDRA MOHANTY VS	// / /0 ()
147	CRLMC/0004167/2022	STATE OF ODISHA M.LAKSHMAN KUMAR PREMANSU BHUSAN BEHERA VS	M.B.DAS VS	// / /0 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0004168/2022	MINAKETAN SADANGI@MEENAKETAN SARANGI VS STATE OF ODISHA	SUNIL KUMAR PALAI VS	KORAPUT VIGILANCE /5 /2006 () //
149	CRLMC/0004169/2022	NARAYAN SAHOO VS STATE OF ODISHA	ASHOK KUMAR BEHERA 2 VS	ODAGAON /125 /2019 () //
150	CRLMC/0004170/2022	PRASANT ROUT VS STATE OF ODISHA	CHEERA RANJAN SATPATHY VS	/ /0 () //
151	CRLMC/0004171/2022	PURNIMA ROUT VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	/ /0 () //
152	CRLMC/0004172/2022	VINOD SAHU@BINOD KUMAR SAHU VS SUMAN PATARA BISWASI	HIMANSU SEKHAR SATAPATHY VS	KORAPUT TOWN /10 /2016 () //
153	CRLMC/0004173/2022	SUDHARSHAN MALLIK VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	KENDRAPARA SADAR /77 /2017 () //
154	CRLMC/0004174/2022	KOLLA SUDHARKAR VS M.LAKSHMAN KUMAR	SAMARENDRA MOHANTY VS	/ /0 () //
155	CRLMC/0004175/2022	BISHNU CHARAN MALLIK VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	KENDRAPARA SADAR /98 /2017 () //
156	CRLMC/0004176/2022	PRATAP BAG VS STATE OF ODISHA	BUDHIRAM DAS VS	AMBADOLA /115 /2021 () //
157	CRLMC/0004177/2022	TRAI LOKYA KESHARI SWAIN VS STATE OF ODISHA	R.N.BISWAL VS	ADVA /55 /2022 () //
158	CRLMC/0004178/2022	SATYABADI MOHAPATRA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	BALANGA /75 /2021 () //
159	CRLMC/0004179/2022	ANJALI PAINKRA	DURGA PRASANNA MISHRA	CHARMAL /72 /2017

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
160	CRLMC/0004180/2022	KUMUDA CHANDRA MOHAPATRA	DURGA PRASANNA MISHRA	RAIRAKHOL /130 /2015
		VS	VS	()
		STATE OF ODISHA		//
161	CRLMP/0002638/2022	RUPA NAIK	BIJAYA KUMAR NAYAK (3)	/ /0
		VS	VS	()
		STATE OF ODISHA		//
162	CRLMP/0002639/2022	SAILA PRADHAN	BIJAYA KUMAR NAYAK (3)	/ /0
		VS	VS	()
		STATE OF ODISHA		//
163	CRLMP/0002640/2022	DEBARAJ SAHOO	RATIKANTA MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
164	CRLMP/0002641/2022	RAMAMANI DAS	PRATAP KUMAR MOHANTY	/ /0
		VS	VS	()
		THE S.P. OF ECONOMIC WINGS, BBSR		//
165	CRLMP/0002642/2022	ANIMESH CHAKRABORTY	SRIKAR KUMAR RATH	SINGHADWAR PS /150 /2022
		VS	VS	()
		STATE OF ODISHA		//
166	CRLMP/0002643/2022	NIRANJAN BANARJEE	G.C.MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
167	CRLMP/0002644/2022	ANUSAYA MOHANTY	BIJAYA KUMAR RAGADA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
168	CRLREV/0000626/2022	ANANTA BEHERA	SANJEEV UDGATA	CHHENDIPADA /250 /2019
		VS	VS	A.D.J.,ANGUL(Anugul)
		STATE OF ODISHA		CRA/0000002/2022
169	CRLREV/0000627/2022	SURYA NARAYAN RATH	MANASH RANJAN NAYAK	/ /0
		VS	VS	()
		KANHU CHARAN MISHRA		//
170	CRLREV/0000628/2022	MANOJ DALAI	BISWAJIT RANJAN TRIPATHY	BIRMAHARAJPUR /104 /2010
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLREV/0000629/2022	STATE OF ODISHA REPUBLIC OF INDIA (CBI) VS PRADEEP KUMAR PATNAIK	SARTHAK NAYAK VS	// / /0 ()
172	CRLREV/0000630/2022	JANATA MAJHI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// / /0 ()
173	FAO/0000494/2022	KAMALINI GANTAYAT VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// / / ()
174	FAO/0000495/2022	HIMANSU SEKHAR MUND VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// / / ()
175	FAO/0000496/2022	SAROJ KUMAR PATTJOSHI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// / / ()
176	JCRLA/0000078/2022	SOUMYARANJAN BEHERA VS STATE OF ODISHA	ADV. VS	ATHAMALLIK /86 /2016 ()
177	JCRLA/0000079/2022	HANU @ HARISH CHANDRA BARIK VS STATE OF ODISHA	ADV. VS	CHANDIPUR /11 /2010 ()
178	JCRLA/0000080/2022	FUKAN @ KHOKAN MAITI VS STATE OF ODISHA	ADV. VS	TANGI /229 /2019 ()
179	JCRLA/0000081/2022	HARIA @ HARISH CHANDRA BARIK VS STATE OF ODISHA	ADV. VS	CUTTACK SADAR /602 /2020 ()
180	JCRLA/0000082/2022	CHITRASEN BHOI VS STATE OF ODISHA	ADV. VS	KANDHEIGOLE /105 /2007 ()
181	JCRLA/0000083/2022	KESHAB KUMURA VS STATE OF ODISHA	ADV. VS	/121 /2009 ()

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	JCRLA/000084/2022	MANOJ ROUT VS STATE OF ODISHA	ADV. VS	MOTANGA /204 /2020 () //
183	JCRLA/000085/2022	BRUNDABAN NAYAK VS STATE OF ODISHA	ADV. VS	PURUSHOTTAMPUR /114 /2019 () //
184	JCRLA/000086/2022	DUKHABANDHU JUANGA VS STATE OF ODISHA	ADV. VS	TELKOI /37 /2016 () //
185	JCRLA/000087/2022	KANDA MUNDA @ RAGHUNATH PINGUA VS STATE OF ODISHA	ADV. VS	GHASIPURA /70 /2019 () //
186	JCRLA/000088/2022	KEDAR NAYAK VS STATE OF ODISHA	ADV. VS	GHATAGAON /74 /2017 () //
187	JCRLA/000089/2022	SALUKA PINGUA VS STATE OF ODISHA	ADV. VS	TELKOI /100 /2021 () //
188	JCRLA/000090/2022	SABANA HUIKA @ SAUNTA VS STATE OF ODISHA	ADV. VS	NARAYANPATNA /47 /2014 () //
189	JCRLA/000091/2022	GHASIRAM HANSDAH VS STATE OF ODISHA	ADV. VS	BADAMPAHAD /28 /2020 () //
190	JCRLA/000092/2022	MOHAMMAD SONU VS STATE OF ODISHA	ADV. VS	GUNUPUR /114 /2016 () //
191	JCRLA/000093/2022	ABHI CHHATRIA VS STATE OF ODISHA	ADV. VS	SUNDARGARH SADAR /174 /2016 () //
192	JCRLA/000094/2022	MUNKU BAGH VS STATE OF ODISHA	ADV. VS	SUNDARGARH TOWN /74 /2019 () //
193	JCRLA/000095/2022	JAGA @ JUGALA KANDI	ADV.	KONARK /135 /2017

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	MACA/0000743/2022	RAJESWARI BEHERA	BISHNU BRATA SINGH	//
		VS	VS	0
		SITARAM PANDA		//
195	MACA/0000744/2022	KESHAB CHANDRA BASTIA	PRADEEP KUMAR MISHRA	//
		VS	VS	0
		KEDARNATH ROUT		//
196	MACA/0000745/2022	DIVL. MANAGER, M/S. RELIANCE G.I.CO. LTD.	G.P DUTTA	//
		VS	VS	0
		ALIVA SAMAL		//
197	MACA/0000746/2022	THE DIVL. MANAGER, NATIONAL INSURANCE CO. LTD.	G.P DUTTA	//
		VS	VS	0
		SAROJINI NAIK @ NAYAK		//
198	MACA/0000747/2022	THE ORIENTAL INSURANCE CO. LTD.	G.P DUTTA	//
		VS	VS	0
		MANJARI BARIK		//
199	MATA/0000285/2022	RAMAKANTA SAHOO	HIMANSU BHUSAN SUTAR	//
		VS	VS	0
		JAMUNA SAHOO		//
200	RPFAM/0000359/2022	GHUNU RANI DAS	SUKANTA KUMAR NAYAK	//
		VS	VS	0
		PRAMILA DAS		//
201	RSA/0000370/2022	PRADEEP KUMAR PANDA	SAMBHU CHARAN NATHSHARMA	//
		VS	VS	0
		SANTOSH KUMAR MISAN		//
202	RSA/0000371/2022	ABHILIPSHA PADHY	ASHOK KUMAR MOHAPATRA	//
		VS	VS	0
		GITANJALI MISHRA		//
203	RVWPET/0000370/2022	PRINCIPAL COMMISSIONER OF INCOME TAX, SAMBALPUR	SUDIPAN SANKAR MOHAPATRA, SR.S.C.(I.T.)	//
		VS	VS	0
		M/S. S.C. PADHEE, SAMBALPUR		//
204	RVWPET/0000371/2022	I.T. OFFICER, NATIONAL FACELESS ASSESSMENT CENTRE, Bhubaneswar	SUDIPAN SANKAR MOHAPATRA, SR.S.C.(I.T.)	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	RVWPET/0000372/2022	SASMITA PANDA RABINDRANATH MAHAPATRA VS UNITED COMMERCIAL BANK	ABINIASH ROUTRAY VS	// // ()
206	SAO/0000013/2022	GADADHAR SWAIN VS NAMITA JENA	AJODHYA RANJAN DASH VS	// // ()
207	TRP(C)/0000499/2022	MIMANSA SINHA VS NITHONIEL NAYAK	PRAVAT KUMAR MOHANTY VS	// // ()
208	TRPCRL/0000123/2022	DEEPAK SAMAL VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	KORAPUT SADAR /51 /2022 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000036/2022
209	WA/0001752/2022	STATE OF ODISHA VS GAYADHAR PRADHAN	SASWAT DAS, A.G.A. VS	// // ()
210	WA/0001753/2022	STATE OF ODISHA VS SUBRAT KUMAR MOHANTY	H.M.DHAL, A.G.A. VS	// // ()
211	WA/0001754/2022	STATE OF ODISHA VS RANJAN KUMAR PATTNAIK	H.M.DHAL, A.G.A. VS	// // ()
212	WA/0001755/2022	STATE OF ODISHA VS JALENDRA NATH RANA	HARMOHAN DHAL, A.G.A. VS	// // ()
213	WA/0001756/2022	STATE OF ODISHA VS DURYODHAN JENA	SASWAT DAS, A.G.A. VS	// // ()
214	WA/0001757/2022	CHINTAMANI BEHERA VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// // ()
215	WA/0001758/2022	SANGRAM KESHARI JENA VS STATE OF ODISHA	TRILOCHAN DASH VS	// // ()

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WA/0001759/2022	STATE OF ODISHA VS NIDHI PARIDA	AJODHYA RANJAN DASH, A.G.A. VS	// 0 //
217	WA/0001760/2022	DAYAL OMPRAKASH SAHU VS STATE OF ODISHA	CHITTA RANJAN LENKA VS	// 0 //
218	WA/0001761/2022	NILAMANI SETHI VS STATE OF ODISHA	PRANAB KUMAR GHOSE VS	// 0 //
219	WA/0001762/2022	CHAIRMAN,STATE COUNCIL FOR TECHNICAL EDUCATION AND VOCATIONAL TRAINING,ODISHA VS NATABARA BEHERA	CHITTA RANJAN LENKA VS	// 0 //
220	WP(C)/0035630/2022	BASANTA KUMAR SAHOO VS MAMATA SAHOO @ ITISHRI NAYAK	SAMBIT RATH VS	// 0 //
221	WP(C)/0035631/2022	NIMAI CHARAN SAHOO VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //
222	WP(C)/0035632/2022	CHINMAYA BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
223	WP(C)/0035633/2022	M/S.EKDANT ELECTRONICS, SUNDARGARH VS AUTHORIZED OFFICER, UBI, ROURKELA	BIRAJA PRASAD NANDA VS	// 0 //
224	WP(C)/0035634/2022	KUNJA BIHARI NAYAK VS AO CUM CM, SBI, BBSR	SIDHANT KUMAR JENA VS	// 0 //
225	WP(C)/0035635/2022	GURUDEV @ GURUDEBA APAT VS THE TRANSPORT COMMNR. CUM CHAIRMAN, STA, CUTTACK	RAJIV KUMAR MAHANTA VS	// 0 //
226	WP(C)/0035636/2022	NILAKANTHA SRESTHA VS THE TRANSPORT COMMNR. CUM CHAIRMAN, STA, CUTTACK	RAJIV KUMAR MAHANTA VS	// 0 //
227	WP(C)/0035637/2022	RAGHUNATH NAIK	ARUN KUMAR DAS	//

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0035638/2022	SARMALA MALLICK	SURYAKANTA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0035639/2022	RAJESH KUMAR PARIDA	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0035640/2022	DEBAKI RANA	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0035641/2022	BYOMAKESH PANDA	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0035642/2022	SAROJA KUMAR SAHU	D.N.MISRA	//
		VS	VS	0
		UNION OF INDIA		//
233	WP(C)/0035643/2022	BHASKAR BEHERA	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0035644/2022	PREMARTHINI MOHANTY	DEBENDRANATH MISRA	//
		VS	VS	0
		UNION OF INDIA		//
235	WP(C)/0035645/2022	ANANT PURI DAS	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0035646/2022	GAYATRI DEVI AGRAWAL	DIPTI RANJAN BHOKTA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0035647/2022	SWAYAMJEET SETHI	SUSANTA SEKHAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0035648/2022	RESHMA BEHERA	ASHIS KUMAR MISHRA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :21/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0035649/2022	THE STATE OF ODISHA NYAYAPATI VENKATA RAMDAS @ N.V.RAMDAS VS THE CEO, TPSODL, GANJAM	SIDHARTH PRASAD DAS VS	// // 0 //
240	WP(C)/0035650/2022	PRAFULLA KUMAR PANDA VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// 0 //
241	WP(C)/0035651/2022	BINOD BIHARI PATRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
242	WP(C)/0035652/2022	PRADIP KUMAR BARIK VS STATE OF ODISHA	DR. PURUSOTTAM CHULI VS	// 0 //
243	WP(C)/0035653/2022	PRADIPTA KUMAR PANDA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
244	WP(C)/0035654/2022	DHARMU GOUD VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
245	WP(C)/0035655/2022	PRAVAT KUMAR MISHRA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
246	WP(C)/0035656/2022	KARUNAKAR GOUD VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
247	WP(C)/0035657/2022	GANGADHAR GOUD VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
248	WP(C)/0035658/2022	MANOHAR GOUD VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
249	WP(C)/0035659/2022	BENUDHAR BIHARI @ GANDA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0035660/2022	SAROJ KUMAR NAYAK VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
251	WP(C)/0035661/2022	BIRBAL GOUD VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
252	WP(C)/0035662/2022	BAPUSRI BIKAS NARAYAN DAS VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
253	WP(C)/0035663/2022	SARBESWAR NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
254	WP(C)/0035664/2022	GYANA RANJAN SENAPATI VS THE COMMNR. OF COMMERCIAL TAXES AND GST, ODISHA	ASIT KUMAR DASH VS	// 0 //
255	WP(C)/0035665/2022	RABINDRANATH PARIDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
256	WP(C)/0035666/2022	M/S.OM OIL AND FLOUR MILLS LTD. CUTTACK VS UNION OF INDIA	DEVI PRASAD DASH VS	// 0 //
257	WP(C)/0035667/2022	GOLAK PRASAD PRADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
258	WP(C)/0035668/2022	ANANDA CHANDRA SAHU VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
259	WP(C)/0035669/2022	GAGAN KUMAR SAHOO VS THE ADDL CT AND GST OFFICER, CUTTACK I	BHABANI PRASAD MOHANTY VS	// 0 //
260	WP(C)/0035670/2022	KAILASH PRASAD PRADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
261	WP(C)/0035671/2022	UTKAL KESHARI MOHANTY	PRABODHA CHANDRA NAYAK	//

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0035672/2022	ABHAYA CHARAN JENA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0035673/2022	GANGADHAR MOHANTA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
264	WP(C)/0035674/2022	M/S.MDSG CONSTRUCTION PRIVATE LTD. NUAPAD	RRABODHA CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0035675/2022	KULAMANI SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0035676/2022	ABHAYA KANTA SAHU	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0035677/2022	SEETAKANTA PRADHAN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0035678/2022	SIBA PRASAD BAL	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0035679/2022	M/S.ODISHA ENGINEERING WORKS, BERHAMPUR	ASIT KUMAR DASH	//
		VS	VS	0
		COMMNR. OF CT AND GST, CUTTACK		//
270	WP(C)/0035680/2022	SRADHANJALI SAMAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
271	WP(C)/0035681/2022	SWARNAPRAVA ROUT	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0035682/2022	BHUBANESWAR MOHANTY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :21/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0035683/2022	STATE OF ORISSA PARAMANANDA SWAIN VS	LAXMI KANTA MOHANTY VS	// // ()
274	WP(C)/0035684/2022	STATE OF ODISHA NARENDRA KUMAR PARIDA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
275	WP(C)/0035685/2022	STATE OF ODISHA JAGANNATH MUDULI VS	SAPAN KUMAR PAL VS	// // ()
276	WP(C)/0035686/2022	STATE OF ODISHA BENUDHAR PRADHAN VS	DILLIP KUMAR MOHAPATRA VS	// // ()
277	WP(C)/0035687/2022	STATE OF ORISSA SUBHAS CHANDRA BEURA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
278	WP(C)/0035688/2022	STATE OF ODISHA KHIROD KUMAR BISWAL VS	LAXMI KANTA MOHANTY VS	// // ()
279	WP(C)/0035689/2022	STATE OF ODISHA PYARIMOHAN MALLIK VS	DILLIP KUMAR MOHAPATRA VS	// // ()
280	WP(C)/0035690/2022	STATE OF ODISHA BIJAYA KUMAR PRADHAN VS	DILLIP KUMAR MOHAPATRA VS	// // ()
281	WP(C)/0035691/2022	STATE OF ORISSA SURENDRA KUMAR SAMANTARAY VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
282	WP(C)/0035692/2022	STATE OF ODISHA BIJAYA KUMAR DAS VS	DILLIP KUMAR MOHAPATRA VS	// // ()
283	WP(C)/0035693/2022	STATE OF ORISSA NIHARIKA BEHERA VS STATE OF ODISHA	LAXMI KANTA MOHANTY VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :21/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0035694/2022	KUNJABIHARI PANI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
285	WP(C)/0035695/2022	GAGAN BIHARI MOHAPATRA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
286	WP(C)/0035696/2022	GAGAN BIHARI PANI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
287	WP(C)/0035697/2022	ANIL KUMAR BAGH VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
288	WP(C)/0035698/2022	SALIMA ROUT VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
289	WP(C)/0035699/2022	PRAMOD KUMAR BEHERA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
290	WP(C)/0035700/2022	SARBESWAR NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
291	WP(C)/0035701/2022	GAGAN BIHARI SWAIN VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
292	WP(C)/0035702/2022	NARENDRA KUMAR SETHY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
293	WP(C)/0035703/2022	MANDARDHAR NAYAK VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
294	WP(C)/0035704/2022	MADHABANANDA NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
295	WP(C)/0035705/2022	NABA KISHORE ROUT	DILLIP KUMAR MOHAPATRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
296	WP(C)/0035706/2022	BIJAY KUMAR NAYAK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0035707/2022	LALIT MOHAN SETH	AMITAV DAS	//
		VS	VS	0
		COLLECTOR CUM DM, SUNDARGARH		//
298	WP(C)/0035708/2022	BHAGABAN ROUT	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
299	WP(C)/0035709/2022	RAMESH KUMAR MOHANTY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0035710/2022	DR. ASHIS PATNAYAK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0035711/2022	SWARNA MANJARI SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0035712/2022	ANAND CHANDRA ROUT	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
303	WP(C)/0035713/2022	NRUSHINGH CHARAN MOHANTY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0035714/2022	INDRAMANI SAMAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
305	WP(C)/0035715/2022	RAJ KISHOR PATEL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0035716/2022	JATADHARI NAYAK	ALEKHA CHANDRA MOHANTY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0035717/2022	AUTHORIZED OFFICER, ODISHA GRAMYA BANK, PIPILI SARAT CHANDRA SINGH VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// // 0 //
308	WP(C)/0035718/2022	SAI JYOTI MUND VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
309	WP(C)/0035719/2022	BISHNUPRIYA SATAPATHY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
310	WP(C)/0035720/2022	PRAMOD KUMAR ROUT VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
311	WP(C)/0035721/2022	MANORANJAN MALLA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
312	WP(C)/0035722/2022	SANJUKTA KUMARI TRIPATHY VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
313	WP(C)/0035723/2022	PADMA LOCHAN PRUSTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
314	WP(C)/0035724/2022	DUSMANTA KUMAR JENA VS STATE OF ODISHA	DEBASNAN DAS VS	// 0 //
315	WP(C)/0035725/2022	SANTOSH KUMAR NAYAK VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
316	WP(C)/0035726/2022	SURENDRA KUMAR PRADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
317	WP(C)/0035727/2022	RABINDRA KUMAR MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :21/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0035728/2022	RAKESH KUMAR PANDA VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
319	WP(C)/0035729/2022	BIJAY KUMAR NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
320	WP(C)/0035730/2022	KISHOR KUMAR SAHOO VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
321	WP(C)/0035731/2022	D. GOVINDA RAO VS THE CHAIRMAN, DEPT. OF ATOMIC ENERGY, MUMBAI	SOUGAT DASH VS	// 0 //
322	WP(C)/0035732/2022	UDIT NARAYAN NAYAK VS THE REGISTRAR OF COOPERATIVE SOCIETIES, BBSR	MANAS CHAND VS	// 0 //
323	WP(C)/0035733/2022	BIMALA KUMARI SAHOO VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
324	WP(C)/0035734/2022	BABURAM MALIK VS COMMNR. ENDOWMENT, BBSR	BHASKAR CHANDRA PANDA VS	// 0 //
325	WP(C)/0035735/2022	SUBAL CHANDRA DAS VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //
326	WP(C)/0035736/2022	SATYAPRIYA SWAIN VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
327	WP(C)/0035737/2022	ANJALI PRAVA BRAHMA VS STATE OF ODISHA	SAMBIT RATH VS	// 0 //
328	WP(C)/0035738/2022	JAGABANDHU PADHI VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //
329	WP(C)/0035739/2022	BASANTA KUMAR SINGH	DILLIP KUMAR MOHAPATRA	//

ORISSA HIGH COURT**FILING REPORT AS ON :21/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
330	WP(C)/0035740/2022	M/S.KONARK SAW MILL, TITLAGARH	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0035741/2022	RAJKISHORE ROUSTRAY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
332	WP(C)/0035742/2022	RENUKA ROUT	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O., CUTTACK		//
333	WP(C)/0035743/2022	SANJUSHREE DAS	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
334	WP(C)/0035744/2022	SRI GOPAL JEW THAKUR, BIJE NIJANGA, CUTTACK BIJAYA KUMAR MISHRA		//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0035745/2022	KALIDINDI SRINIVASA	TIRTH KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0035746/2022	MANJULA ACHARYA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
337	WP(C)/0035747/2022	MD. NISHAD ALAM	K.C.MAJHI	//
		VS	VS	0
		R.T.O., BARBIL		//
338	WP(C)/0035748/2022	SANJAY BAG	DIPTIREKHA NANDA	//
		VS	VS	0
		GENERAL MANAGER, CANARA BANK, BENGALURU		//
339	WP(C)/0035749/2022	CHAITANYA SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
340	WP(C)/0035750/2022	NARENDRA KUMAR TRIPATHY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :21/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0035751/2022	STATE OF ORISSA SUSANTA KUMAR BISWAL VS	DILLIP KUMAR MOHAPATRA VS	// // ()
342	WP(C)/0035752/2022	STATE OF ORISSA TRILOCHAN PRADHAN VS	DILLIP KUMAR MOHAPATRA VS	// // ()
343	WP(C)/0035753/2022	STATE OF ORISSA SURAJ KUMAR PRADHAN VS	SISIR KUMAR PUROHIT VS	// // ()
344	WP(C)/0035754/2022	HIGH COURT OF ORISSA BHAGABAN PATRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
345	WP(C)/0035755/2022	STATE OF ORISSA MANOJ KUMAR MUNDA VS	K.C.MAJHI VS	// // ()
346	WP(C)/0035756/2022	R.T.O., BARBIL PANCHANAN PANDA VS	PRADIPTA KUMAR PATTANAYAK VS	// // ()
347	WP(C)/0035757/2022	STATE OF ODISHA RITUSHREE BARAL VS	LALIT KUMAR MAHARANA VS	// // ()
348	WP(C)/0035758/2022	STATE OF ODISHA BINOD MEHER VS	PRADIPTA KUMAR PATTANAYAK VS	// // ()
349	WP(C)/0035759/2022	STATE OF ODISHA BISWANATH PANDA VS	PRADIPTA KUMAR PATTANAYAK VS	// // ()
350	WP(C)/0035760/2022	STATE OF ODISHA BIJAY KETAN NAYAK VS	AUROBINDA SAHOO VS	// // ()
351	WP(C)/0035761/2022	STATE OF ODISHA ISWARA NAIK VS	PRADIPTA KUMAR PATTANAYAK VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :21/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0035762/2022	BIDHAN CHANDRA NAYAK VS THE COMMNR. CUM SECY., DEPT OF HEALTH AND FAMILY WELFARE DEPT, KHURDA	SUJATA JENA VS	// 0 //
353	WP(C)/0035763/2022	MANAMOHANA MOHAPATRA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
354	WP(C)/0035764/2022	NIRAMALA @ NIRMAL SWAIN VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
355	WP(C)/0035765/2022	NABIN KUMAR PADHEE VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
356	WP(C)/0035766/2022	MAUNABATI DAS VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
357	WP(C)/0035767/2022	SUDHAKAR JENA VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
358	WP(C)/0035768/2022	UMA PUJHARI VS PRINCIPAL SECY. TO GOVT. O ODISHA, R AND DM DEPT.	LALATENDU SAMAL VS	// 0 //
359	WP(C)/0035769/2022	BIRABHADRA BEHERA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
360	WP(C)/0035770/2022	SANTI DASH VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
361	WP(C)/0035771/2022	SANJIT KUMAR SAMAL VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
362	WP(C)/0035772/2022	RITA NAG VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
363	WP(C)/0035773/2022	ANIRUDHA SAHU	SHASHIBHUSAN BISWAL	//

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0035774/2022	BAIKUNTHANATH GHADEI	SHASHIBHUSAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0035775/2022	DINESH KUMAR MISHRA	SUBRAT KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0035776/2022	CHITTARANJAN BEHERA	ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0035777/2022	GOBINDA MAHAKUDA	SHASHIBHUSAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0035778/2022	BHARAT CHANDRA MAHANTA	SATYAJIT SAMAL	//
		VS	VS	0
		COLLECTOR CUM D.M.SUNDARGARH		//
369	WP(C)/0035779/2022	PRASANTA KUMAR SAHU	SHASHIBHUSAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0035780/2022	ANIRUDHA BEHERA	DEBASIS ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0035781/2022	GANDA MAHANTA	SATYAJIT SAMAL	//
		VS	VS	0
		COLLECTOR CUM D.M.SUNDARGARH		//
372	WP(C)/0035782/2022	SANTOSH KUMAR NANDA	SHASHIBHUSAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0035783/2022	RASABIHARI SAHU	SHASHIBHUSAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0035784/2022	BHARAT KESHARI MOHANTY	ANJAN KUMAR BISWAL	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0035785/2022	BM, THE URBAN CO-OP. BANK LTD.,JAJPUR TOWN BRANCH BANITA BAliARSINGH VS	BIBHU PRASAD TRIPATHY VS	// // ()
376	WP(C)/0035786/2022	BHARAT PRADHAN PRAMOD KUMAR BEHERA VS	PRONOY MOHANTY SHASHIBHUSAN BISWAL VS	// // ()
377	WP(C)/0035787/2022	STATE OF ODISHA GOPA RANJAN MALLICK VS	PARSURAM DAS VS	// // ()
378	WP(C)/0035788/2022	MCL, SAMBALPUR SURENDRA BEHERA VS	SIDHARTH PRASAD DAS VS	// // ()
379	WP(C)/0035789/2022	STATE OF ODISHA KANHU CHARAN SAHU VS	JITENDRA SAMANTARAY VS	// // ()
380	WP(C)/0035790/2022	STATE OF ODISHA ADARSH KUMAR SAHU VS	PRIYADARSHINEE BIJAYALAXMI DAS VS	// // ()
381	WP(C)/0035791/2022	STATE OF ODISHA SRIKANTA SAHU VS	KANANBALA ROY CHOUDHURY VS	// // ()
382	WP(C)/0035792/2022	STATE OF ODISHA UPENDRA MALLIK @ GOURANGA VS	BIJAYA KUMAR NAYAK (3) VS	// // ()
383	WP(C)/0035793/2022	STATE OF ODISHA TAPAN KUMAR MISHRA VS	BISWAJIT MOHAPATRA VS	// // ()
384	WP(C)/0035794/2022	STATE OF ODISHA PRATIMA BEHERA VS	BIJAYA KUMAR NAYAK (3) VS	// // ()
385	WP(C)/0035795/2022	STATE OF ODISHA SANTANU KUMAR ROUSTRAY VS	AMIYA KUMAR CHHATOI VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0035796/2022	AMIYA KUMAR SAHOO VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
387	WP(C)/0035797/2022	NARENDRA PRADHAN @ NARENDRA KUMAR PRADHAN VS STATE OF ORISSA	SHAN PRASAD SWAIN VS	// 0 //
388	WP(C)/0035798/2022	MAHADEV PANDA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
389	WP(C)/0035799/2022	BIDYADHAR SWAIN VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
390	WP(C)/0035800/2022	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
391	WP(C)/0035801/2022	JHARU PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
392	WP(C)/0035802/2022	NIRANJAN PARHI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
393	WP(C)/0035803/2022	BHAMAR BARIK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
394	WP(C)/0035804/2022	ASWINI KUMAR SAHU VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
395	WP(C)/0035805/2022	NABIN CHANDRA MEHER VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
396	WP(C)/0035806/2022	MINATIRANI PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
397	WP(C)/0035807/2022	RABINDRA BISWAL	REENA NAYAK	//

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
398	WP(C)/0035808/2022	TUNA RANA	ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0035809/2022	JAGABANDHU PRADHANI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0035810/2022	MUKTA PRADHANI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0035811/2022	SULOCHANA SETHI	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0035812/2022	HRUSIKESH KANDI	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0035813/2022	DHANESWAR HARIJAN	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0035814/2022	NIRANJAN KUMAR PANDA	MONOMOY BASU	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0035815/2022	DAS PRAVAS KUMAR BAGLA	AMIYA KUMAR CHHATOI	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0035816/2022	CHUMAN RANA	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0035817/2022	SUMITRA RANA	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0035818/2022	GANESH SPONGE IRON PVT. LTD., KEONJHAR	TANMAY MISHRA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :21/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0035819/2022	STATE OF ODISHA KODANDA DORA VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
410	WP(C)/0035820/2022	STATE OF ODISHA RASIKA CHANDRA GAHIR VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
411	WP(C)/0035821/2022	STATE OF ODISHA TEKARSAI GAHIR VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
412	WP(C)/0035822/2022	STATE OF ODISHA BANBASH GAHIR VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
413	WP(C)/0035823/2022	STATE OF ODISHA LINGARAJ GAHIR VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
414	WP(C)/0035824/2022	STATE OF ODISHA PADMA CHANDRA PANDA VS	MANAS PATI VS	// // ()
415	WP(C)/0035825/2022	STATE OF ODISHA GIRIDHARI GAHIR VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
416	WP(C)/0035826/2022	STATE OF ODISHA THABIR MEHER VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
417	WP(C)/0035827/2022	STATE OF ODISHA MURALIDHAR BHOI VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
418	WP(C)/0035828/2022	STATE OF ODISHA SANTOSH KUMAR MOHANTA VS	MANAS PATI VS	// // ()
419	WP(C)/0035829/2022	STATE OF ODISHA RAJASHREE LENKA VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :21/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0035830/2022	BANAMALI GOUD @ HANS VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
421	WP(C)/0035831/2022	KHETRAMOHAN MANIK VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
422	WP(C)/0035832/2022	ARUN KUMAR ROUT VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
423	WP(C)/0035833/2022	SANDHYARANI MOHANTY VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
424	WP(C)/0035834/2022	KEDAR NATH DAS VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
425	WP(C)/0035835/2022	RAMNATH MISHRA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
426	WP(C)/0035836/2022	LAXMIKANTA DASH VS COMMISSIONER OF ENDOWMENTS, ODISHA	GOPINATH MISHRA VS	// 0 //
427	WP(C)/0035837/2022	ANUP KUMAR RATH VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
428	WP(C)/0035838/2022	RAJENDRA KUMAR CHOUDHURY VS COLLECTOR, BALASORE	GOPINATH MISHRA VS	// 0 //
429	WP(C)/0035839/2022	SUJATA DAS @ SAHOO VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
430	WP(C)/0035840/2022	ASHOK KUMAR NAYAK VS THE BALASORE-BHADRAK CENTRAL CO-OP. BANK LTD.,BALASORE	SAMIR KUMAR MISHRA VS	// 0 //
431	WP(C)/0035841/2022	PRIYABRATA DAS	H.S.DEO	//

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0035842/2022	NAGIN RANA	BINAYAK PRASHAD MOHANTY	//
		VS	VS	0
		BIDYADHAR MAHANTA		//
433	WP(C)/0035843/2022	BIDIO MAHAKUD	SOUMYA MISHRA	//
		VS	VS	0
		THE COLLECTOR, KEONJHAR		//
434	WP(C)/0035844/2022	AJIT KUMAR MOHANTY	GYANESWAR SATPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0035845/2022	SAROJ KUMAR MOHANTY	NIRANJAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0035846/2022	SANDHYARANI MAHAPATRA	CHINMAYA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0035847/2022	AVIMANYU SETHI	S.K.SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0035848/2022	AMBIKA HARICHANDAN	PARSURAM MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0035849/2022	BHARAT CHANDRA SUNDI	PARSURAM MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0035850/2022	SARASWATI MALLICK	S.K.SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0035851/2022	JALADHAR PRADHAN	ATMAJIT MANMITH DAS	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0035852/2022	DOLAGOBINDA MISHRA	MANOJ KUMAR PANDA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :21/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0035853/2022	STATE OF ODISHA GATIKRUSHNA BARIK VS	SURYA NARAYAN SATPATHY VS	// // ()
444	WP(C)/0035854/2022	STATE OF ODISHA KARUNA SAGAR GURU VS	AKSHAYA KUMAR SAHOO VS	// // ()
445	WP(C)/0035855/2022	STATE OF ORISSA MINAKETAN PRADHAN VS	GYANA RANJAN SETHI VS	// // ()
446	WP(C)/0035856/2022	STATE OF ODISHA JAMA TEJI VS	AMIT PRASAD BOSE VS	// // ()
447	WP(C)/0035857/2022	STATE OF ODISHA KIRAN PRAVA PARIDA VS	RABI NARAYAN BEHERA VS	// // ()
448	WP(C)/0035858/2022	STATE OF ODISHA JHARANA TEJI VS	AMIT PRASAD BOSE VS	// // ()
449	WP(C)/0035859/2022	STATE OF ODISHA MINALATA BEHERA VS	RABI NARAYAN BEHERA VS	// // ()
450	WP(C)/0035860/2022	STATE OF ODISHA MAYADHAR BHUYAN VS	ABHIRAM SWAIN VS	// // ()
451	WP(C)/0035861/2022	STATE OF ODISHA BIRA TANDIA VS	AMIT PRASAD BOSE VS	// // ()
452	WP(C)/0035862/2022	STATE OF ODISHA BANSIDHAR LENKA VS	PRAFULLA CHANDRA ACHARYA VS	// // ()
453	WP(C)/0035863/2022	STATE OF ORISSA RAGHUPATI MOHAPATRA VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :21/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0035864/2022	PRAFULLA KUMAR PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
455	WP(C)/0035865/2022	KASINATH PRADHAN VS STATE OF ORISSA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
456	WP(C)/0035866/2022	SURESH CHANDRA ROUT VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
457	WP(C)/0035867/2022	SUKANTA KUMAR SAMANTARAY VS THE COMMISSIONER, ENDOWMENTS, BBSR	SANTOSH KUMAR SAMANTARAY VS	// 0 //
458	WP(C)/0035868/2022	JOGINDRA TEJI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
459	WP(C)/0035869/2022	SUNAKAR SWAIN VS STATE OF ORISSA	MANAS RANJAN DHAL VS	// 0 //
460	WP(C)/0035870/2022	PRAHALLAD KETHI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
461	WP(C)/0035871/2022	EKADASIA SETH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
462	WP(C)/0035872/2022	PRAVAT KUMAR NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
463	WP(C)/0035873/2022	NARAYAN KUMAR KHAITAN VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //
464	WP(C)/0035874/2022	HARI TANDIA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
465	WP(C)/0035875/2022	BIBEKANANDA PALAI	SAUBHAGYA KUMAR SAMAL	//

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
466	WP(C)/0035876/2022	BASU TEJI	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
467	WP(C)/0035877/2022	DILLIP MEHER	TIKERAM MEHER	//
		VS	VS	0
		STATE OF ODISHA		//
468	WP(C)/0035878/2022	BHUSHAN POWER AND STEEL LTD., SAMBALPUR	NIKUNJA KUMAR DEO	//
		VS	VS	0
		INTERIM MANAGING TRUSTEE, SAMBALPUR		//
469	WP(C)/0035879/2022	JEMA TEJI	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
470	WP(C)/0035880/2022	BANSHI TANDIA	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
471	WP(C)/0035881/2022	AMIR AZAD SIDIQUE	SUSANTA KUMAR JETHY	//
		VS	VS	0
		STATE OF ORISSA		//
472	WP(C)/0035882/2022	SATYABADI PRADHAN	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
473	WP(C)/0035883/2022	GOBARDHAN SETH	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
474	WP(C)/0035884/2022	MINATI SETHY	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
475	WP(C)/0035885/2022	M/S. BABA BAJRANGBALI INFRA, KALAHANDI	PRASHANTA KUMAR NAYAK	//
		VS	VS	0
		GOVT. OF ODISHA		//
476	WP(C)/0035886/2022	PRAMOD KUMAR ROUT	ARUN KUMAR PATRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	WP(C)/0035887/2022	STATE OF ODISHA SUBHADRA NAIK VS	PRAFULLA CHANDRA DAS VS	// // ()
478	WP(C)/0035888/2022	STATE OF ODISHA PADMANABHA MAHAPATRO VS	PRADEEP KUMAR MOHAPATRA VS	// // ()
479	WP(C)/0035889/2022	STATE OF ODISHA BHAGABAN MUDULI VS	SARBESWAR BEHERA VS	// // ()
480	WP(C)/0035890/2022	ORISSA STATE CO-OP. MARKETING FEDERATION LTD.,BBSR PRADOSH KUMAR CHAKRABORTY VS	NIRANJAN LENKA VS	// // ()
481	WP(C)/0035891/2022	STATE OF ODISHA M/S B.S.MINERALS, KENDUJHAR VS	PRASHANTA KUMAR NAYAK VS	// // ()
482	WP(C)/0035892/2022	UNION OF INDIA BISWAMITRA TEJI VS	AMIT PRASAD BOSE VS	// // ()
483	WP(C)/0035893/2022	STATE OF ODISHA JAYANTA KUMAR MISHRA VS	JYOTIRMAY GUPTA VS	// // ()
484	WP(C)/0035894/2022	STATE OF ODISHA BHUSAN CHANDRA ACHARYA VS	RAMA CHANDRA JENA VS	// // ()
485	WP(C)/0035895/2022	STATE OF ODISHA JAYA KRUSHNA PRADHAN VS	SABYASACHI MISHRA VS	// // ()
486	WP(C)/0035896/2022	STATE OF ODISHA M/S. ODISHA MERCHANDISE PVT. LTD.,BBSR VS	S.S.RAO VS	// // ()
487	WP(C)/0035897/2022	THE CHAIRMAN AND MD, IDBI BANK, MUMBAI RUBINA RANA VS	KABIRAJ PRADHAN VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	WP(C)/0035898/2022	BISWAJYOTI @ BISWAJEET PATTNAYAK VS COLLECTOR, KEONJHAR	PRIYA RANJAN SINGH VS	// 0 //
489	WP(C)/0035899/2022	PRAFULLA KUMAR DAS VS STATE OF ORISSA	GYANA RANJAN SETHI VS	// 0 //
490	WP(C)/0035900/2022	DR. KAUSHIK PATNAIK VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
491	WP(C)/0035901/2022	SUKUMAR SETHI VS STATE OF ORISSA	GYANA RANJAN SETHI VS	// 0 //
492	WP(C)/0035902/2022	PADMABATI SAHOO VS STATE OF ODISHA	EKTA AGARWAL VS	// 0 //
493	WP(C)/0035903/2022	DILIP KUMAR RAY VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
494	WP(C)/0035904/2022	RANIA PRUSTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
495	WP(C)/0035905/2022	PURNIMA AGRAWAL VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
496	WP(C)/0035906/2022	RUKMANI AGRAWAL VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
497	WP(C)/0035907/2022	JAYADRATH BADAJENA VS R.T.O.,CUTTACK	K.C.MAJHI VS	// 0 //
498	WP(C)/0035908/2022	SHREEKANTA KUMAR TRIPATHY @ SRIKANTA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
499	WP(C)/0035909/2022	KARTIKESWAR SAHU	SUBHANKAR ROUT	//

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
500	WP(C)/0035910/2022	STATE OF ODISHA BISHAKHA NAYAK	GOURI MOHAN RATH	//
		VS	VS	0
501	WP(C)/0035911/2022	STATE OF ODISHA JAGAT KANR	GOURI MOHAN RATH	//
		VS	VS	0
502	WP(C)/0035912/2022	STATE OF ODISHA SANKAR SETH	GOURI MOHAN RATH	//
		VS	VS	0
503	WP(C)/0035913/2022	STATE OF ODISHA M/S. B S MINERALS, KENDUJHAR	PRASHANTA KUMAR NAYAK	//
		VS	VS	0
504	WP(C)/0035914/2022	UNION OF INDIA PANCHANAN ROUT	GOURI MOHAN RATH	//
		VS	VS	0
505	WP(C)/0035915/2022	STATE OF ODISHA AMIT KUMAR	DURGA PRASAD NANDA	//
		VS	VS	0
506	WP(C)/0035916/2022	MEMBER, HR, AIRPORTS AUTHORITY OF INDIA, NEW DELHI BASUDEV KUMAR PRUSETH	ASHOK KUMAR SWAIN 1	//
		VS	VS	0
507	WP(C)/0035917/2022	STATE OF ODISHA JAYAKRUSHNA MANGARAJ	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
508	WP(C)/0035918/2022	STATE OF ODISHA SATYABAN BISWAL	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
509	WP(C)/0035919/2022	STATE OF ODISHA AKSHAYA KUMAR DAS	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
510	WPCRL/0000175/2022	STATE OF ODISHA PRABHUDATTA PANDA	PRASANT KUMAR SAHOO	//0
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	WPCRL/0000176/2022	STATE OF ODISHA RAMA MALLIK VS	ABHIJIT DAS VS	// / /0 ()
512	ABLAPL/0016450/2022	STATE OF ODISHA BISWARANJAN KHUNTIA VS	RANJAN KUMAR NAYAK VS	// CUTTACK SADAR /565 /2022 ()
513	ABLAPL/0016451/2022	STATE OF ODISHA PRAFULLA SAHOO VS	SARADA PRASAD DASH VS	// BALANGA /203 /2022 ()
514	ABLAPL/0016452/2022	STATE OF ODISHA PRASANTA @ PRASHANTA KUMAR SAHU VS	ARIJEET MISHRA VS	// KARANJIA /333 /2022 ()
515	ABLAPL/0016453/2022	STATE OF ODISHA GOBINDA CHANDRA DAS VS	ARIJEET MISHRA VS	// MARSHAGHAI /333 /2022 ()
516	ABLAPL/0016454/2022	STATE OF ODISHA JITENDRA BAG @ JITEN BAG VS	ARJUNA CHARANA BEHERA VS	// BARGARH SADAR /239 /2022 ()
517	ABLAPL/0016455/2022	STATE OF ODISHA CHANDAN KUMAR SAHOO VS	SAROJ RANJAN SUBUDHI VS	// JENAPUR /353 /2022 ()
518	ABLAPL/0016456/2022	STATE OF ODISHA AJAY KUMAR SAHOO VS	SAROJ RANJAN SUBUDHI VS	// JENAPUR /352 /2022 ()
519	ABLAPL/0016457/2022	STATE OF ODISHA DEBENDRA KHILLO @ KHILA @ DEBA KHILLO VS	ALOK KUMAR PANDA VS	// MACHHKUND /75 /2022 ()
520	ABLAPL/0016458/2022	STATE OF ODISHA PRADEEP KUMAR PANDA VS	SURESH KUMAR JENA VS	// BINJHARPUR /642 /2022 ()
521	ABLAPL/0016459/2022	STATE OF ODISHA MIRZA ASIF BAIG @ BABLU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// TANGI /259 /2022 () //

ORISSA HIGH COURT**FILING REPORT AS ON :21/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	ABLAPL/0016460/2022	BANKANIDHI SAHOO VS STATE OF ODISHA	RAMDAS ACHARY VS	MAHILA P.S.(BBSR) /172 /2022 () //
523	ABLAPL/0016461/2022	NAGEN SAMAL VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	CUTTACK SADAR /580 /2022 () //
524	ABLAPL/0016462/2022	NARAN @ NARAYAN CHANDRA KHATUA VS STATE OF ODISHA	AJAYA KUMAR MOHAPATRA VS	BHANDARIPOKHARI /408 /2022 () //
525	ABLAPL/0016463/2022	NIRANJAN SWAIN VS STATE OF ODISHA	BALARAM NAYAK VS	KUJANGA /481 /2022 () //
526	ABLAPL/0016464/2022	MANAS RANJAN BEHERA VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	BALIKUDA /123 /2016 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) GR/0000852/2016
527	ABLAPL/0016465/2022	SIBARAM SAHOO VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	JODAPADAR /183 /2022 () //
528	ABLAPL/0016466/2022	PINTU NAIK VS STATE OF ODISHA	BASUDEV PUJARI VS	KISHORENGAR /118 /2022 () //
529	ABLAPL/0016467/2022	PARTHA SARATHI GHOSH VS STATE OF ODISHA	MAHIMANANDA SWAIN VS	BINJHARPUR /659 /2022 () //
530	ABLAPL/0016468/2022	BIBHUTIBHUSAN RANA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	DHENKANAL SADAR /644 /2022 () //
531	ABLAPL/0016469/2022	DIBANA DAS VS STATE OF ODISHA	LAXMI CHARAN BEHERA VS	RAMBHA (KHALLIKOTE) /632 /2022 () //
532	ABLAPL/0016470/2022	MANAS NAHAK VS STATE OF ODISHA	LAXMI CHARAN BEHERA VS	RAMBHA (CHATRAPUR) /609 /2022 () //
533	ABLAPL/0016471/2022	SK GAYAS	DEEPAK KU SAHOO	DERABIS /179 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
534	ABLAPL/0016472/2022	STATE OF ODISHA MANORANJAN KAR	BHARAT JALLI	// KHANDAGIRI P.S. /170 /2021
		VS	VS	()
535	ABLAPL/0016473/2022	STATE OF ODISHA JAGARNATH SATHI @ JAGANATHA SETHY	DEEPAK KU SAHOO	// KENDRAPARA SADAR /560 /2022
		VS	VS	()
536	ABLAPL/0016474/2022	STATE OF ODISHA CHABILA BISOI @ BISOYEE @ CHABIL	ANIRUDHA DAS	// / /0
		VS	VS	()
537	ABLAPL/0016475/2022	STATE OF ODISHA BINOD NAIK	JNYANANANDA PANDA	// THUAMUL RAMPUR /198 /2022
		VS	VS	()
538	ABLAPL/0016476/2022	STATE OF ODISHA SUVAKAR BEHERA	DEEPAK KU SAHOO	// KENDRAPARA SADAR /561 /2022
		VS	VS	()
539	ABLAPL/0016477/2022	STATE OF ODISHA MINAKETAN BEHERA	JYOTIRMAYA SAHOO	// BOLAGARH P.S. /270 /2022
		VS	VS	()
540	ABLAPL/0016478/2022	STATE OF ODISHA BIGHNESWAR MALLA	MRUGANKA MAULI PATNAIK	// NIKIRAI /178 /2022
		VS	VS	()
541	ABLAPL/0016479/2022	STATE OF ODISHA SRINIBAS DALEI	SATYA RANJAN MULIA	// ATHGARH /173 /2022
		VS	VS	()
542	ABLAPL/0016480/2022	STATE OF ODISHA SANTILATA KHILLAR	SATYA RANJAN MULIA	// MAHILA P.S. BUXIBAZAR /149 /2022
		VS	VS	()
543	ABLAPL/0016481/2022	STATE OF ODISHA UMESH THATOI	SATYA RANJAN MULIA	// JAKHAPURA /126 /2022
		VS	VS	()
544	ABLAPL/0016482/2022	STATE OF ODISHA RABI NARAYAN NANDA	LALITENDU MISHRA	// / /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	ABLAPL/0016483/2022	REPUBLIC OF INDIA (CBI) SUBRAT MISHRA VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// KUJANGA /448 /2022 ()
546	ABLAPL/0016484/2022	SUSHIL @ SUSIL PRADHAN VS STATE OF ODISHA	RANJAN KUMAR PRADHAN VS	// TALABANIA /161 /2022 ()
547	ABLAPL/0016485/2022	MD. ANWAR ALI VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// SAMBALPUR TOWN /479 /2022 ()
548	ABLAPL/0016486/2022	SANDIPANI MISHRA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// TANGI (KHURDA) /499 /2022 ()
549	ABLAPL/0016487/2022	LAXMAN GAND VS STATE OF ODISHA	SANJEEV UDGATA VS	// BURLA /424 /2022 ()
550	ABLAPL/0016488/2022	BABULU @ BABLU ORAM VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// DHARUADIHI /163 /2022 ()
551	ABLAPL/0016489/2022	DASARATH SORENG VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// DHARUADIHI /163 /2022 ()
552	ABLAPL/0016490/2022	SUBAS MEHER VS STATE OF ODISHA	JULU KHANSAMA VS	// BURLA /641 /2022 ()
553	ABLAPL/0016491/2022	HAVELI JENA @ KISHOR KUMAR JENA VS STATE OF ODISHA	KASHINATH PATTANAİK VS	// NAYAGARH /84 /2022 ()
554	ABLAPL/0016492/2022	REKHA NAHAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	// GOLANTHARA (BERHAMPUR) /308 /2022 ()
555	ABLAPL/0016493/2022	SURYAKANTA PRADHAN @ BATA PRADHAN VS STATE OF ODISHA	GOREKHANATH DAS VS	// MARINE PENTHAKATA /112 /2022 ()

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	ABLAPL/0016494/2022	SUBRAT PRASAD BARIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /676 /2022 () //
557	ABLAPL/0016495/2022	DHARMENDRA @ MAHENDRA @ MAHANANDA @ BISWAJITRA VS STATE OF ODISHA	MANJAN TRIPATHY VS	KANTAMAL /158 /2022 () //
558	ABLAPL/0016496/2022	CHHABIRANI @ SABITA SAHU VS STATE OF ODISHA	DEBASISH SAMAL VS	DHUSURI /339 /2022 () //
559	ABLAPL/0016497/2022	TIRTHA MAJHI @ TIRTHA HARIJAN VS STATE OF ODISHA	ANIRUDHA DAS VS	TENTULIKHUNTI /189 /2022 () //
560	ABLAPL/0016498/2022	MOHAN SUNDAR JENA VS STATE OF ODISHA	RAMDAS ACHARY VS	KEONJHAR TOWN /369 /2021 () //
561	ABLAPL/0016499/2022	ARCHITA MUKHI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	ATHAMALLIK /283 /2022 () //
562	ABLAPL/0016500/2022	SABYASACHI SENAPATI VS STATE OF ODISHA	BIRAJ PRASAD NANDA VS	AIR FIELD P.S. /289 /2022 () //
563	ABLAPL/0016501/2022	RABINDRA KAR VS STATE OF ODISHA	PRAVASH PUJHAREE PARIDA VS	GADISAGADA /272 /2022 () //
564	ABLAPL/0016502/2022	PRAVA KIRAN HURAD VS STATE OF ODISHA	PRAVAT RANJAN SUTAR VS	UDITNAGAR /331 /2022 () //
565	ABLAPL/0016503/2022	LIZU @ LIZAT BEHERA VS STATE OF ODISHA	HEMANTA KUMAR TRIPATHY VS	ATHGARH /174 /2020 () //
566	ABLAPL/0016504/2022	RAJESH CHAUDHURY @ CHOUDHURY VS STATE OF ODISHA	JAGABANDHU SAHU VS	PAIKMAL /287 /2022 () //
567	ABLAPL/0016505/2022	SAMIN KUMAR NAIK @ SAMIN NAIK @ ROCKEY	MANAS RANJAN PATRA	KASHIPUR /157 /2022

ORISSA HIGH COURT**FILING REPORT AS ON :21/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
568	ABLAPL/0016506/2022	STATE OF ODISHA SUDARSHAN BEHERA	PRASANTA KUMAR NAYAK	// KHURDA SADAR /298 /2022
		VS	VS	()
569	ABLAPL/0016507/2022	STATE OF ODISHA BIBHUTI DAS	SUSANTA KUMAR BARAL	// ATHGARH /314 /2022
		VS	VS	()
570	ABLAPL/0016508/2022	STATE OF ODISHA BHASKAR DAS	RUDRA NARAYAN PARJIA	// CHANDABALI /407 /2022
		VS	VS	()
571	ABLAPL/0016509/2022	STATE OF ODISHA RAMESH CHANDRA PRADHAN	SANJIT MISHRA	// BRAHMAGIRI /288 /2022
		VS	VS	()
572	ABLAPL/0016510/2022	STATE OF ODISHA SANTOSH BANACHHOR	BISWARANJAN MAHARATHA	// RENGALI /152 /2022
		VS	VS	()
573	ABLAPL/0016511/2022	STATE OF ODISHA ARCHITA MUKHI	AMLAN SHAKTI PAUL	// ATHAMALLIK /284 /2022
		VS	VS	()
574	ABLAPL/0016512/2022	STATE OF ODISHA HASINA BIBI	AMULYA RATNA PANDA	// SAHADEV KHUNTA /356 /2018
		VS	VS	()
575	ABLAPL/0016513/2022	STATE OF ODISHA PRAKASH RANA	SURYAKANTA DWIBEDI	// PATNAGARH /160 /2022
		VS	VS	()
576	ABLAPL/0016514/2022	STATE OF ODISHA PAPU @ BISHNUPADA SETHI	JAYANTA KUMAR MAJHI	// RUPSA /90 /2021
		VS	VS	()
577	ABLAPL/0016515/2022	STATE OF ODISHA SANKARSAN PRADHAN	ABHIRAM SWAIN	// KENDRAPARA SADAR /540 /2022
		VS	VS	()
578	ABLAPL/0016516/2022	STATE OF ODISHA SANJAYA KUMAR JENA @ MUNA	SANJIB KUMAR BHANJADEO	// BOLAGARH P.S. /303 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
579	ABLAPL/0016517/2022	STATE OF ODISHA BANTI @ SUSANTA PATRA VS	CHHABI BEHERA VS	// BANKI /340 /2022 ()
580	ABLAPL/0016518/2022	STATE OF ODISHA HARI HARA BEHERA VS	ANUPAM DASH VS	// GOPALPUR /254 /2022 ()
581	ABLAPL/0016519/2022	STATE OF ODISHA BIJAYA SAHU VS	PRAJIT KUMAR PRADHAN VS	// / /0 ()
582	ABLAPL/0016520/2022	STATE OF ODISHA PRANTOSH JENA @ PRASANTA @ PRASANTA JENA KABIRAJ PRADHAN VS	VS	// CHANDAPUR /159 /2022 ()
583	ABLAPL/0016521/2022	STATE OF ODISHA BRAHMANANDA MOHANTY VS	MIHIR KANTA RATH VS	// DHENKANAL SADAR /644 /2022 ()
584	ABLAPL/0016522/2022	STATE OF ODISHA RABINDRA SIAL @ RABINDRA KUMAR SIAL VS	SURYAKANTA DWIBEDI VS	// / /0 ()
585	ABLAPL/0016523/2022	STATE OF ODISHA UMAKANTI DAS VS	SUNIL KUMAR PANDA VS	// SAMBALPUR TOWN /437 /2022 ()
586	ABLAPL/0016524/2022	STATE OF ODISHA VICKY @ BIKASH MOHANTY VS	AMLAN SHAKTI PAUL VS	// MANCHESWAR P.S. /482 /2022 ()
587	ABLAPL/0016525/2022	STATE OF ODISHA SURESH MOHANTA VS	ABHAYA KUMAR PARIDA VS	// HARICHANDANPUR /104 /2022 ()
588	ABLAPL/0016526/2022	STATE OF ODISHA GOBINDA SETHY VS	SUNIL KUMAR PANDA VS	// DHENKANAL TOWN /586 /2022 ()
589	ABLAPL/0016527/2022	STATE OF ODISHA MANIRATNA SWAIN VS	AMLAN SHAKTI PAUL VS	// MANCHESWAR P.S. /482 /2022 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :21/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
590	ABLAPL/0016528/2022	MANJU DAS VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	SAMBALPUR TOWN /473 /2022 () //
591	ABLAPL/0016529/2022	KANHEI BAGH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KANTAMAL /160 /2021 () //

ORISSA HIGH COURT

MISC CASES FILED on :21/12/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	33/2022 ARBP/33/2022	GIRIDHARI LAL AGARWAL-MP	
2	54/2022 SAO/13/2022	GADADHAR SWAIN-MP	AJODHYA RANJAN DASH
3	117/2022 TRPCRL/123/2022	DEEPAK SAMAL-MP	PRIYA RANJAN SINGH
4	118/2022 TRPCRL/75/2022	HARA PRIYA NATH-MP	DEEPAK KUMAR MOHAPATRA
5	134/2022 JCRLA/34/2013	MANDA RAITA-MP	
6	135/2022 JCRLA/55/2021	MUTU@ISHWAR NAIK-MP	ADV.
7	136/2022 JCRLA/55/2021	MUTU@ISHWAR NAIK-MP	ADV.
8	239/2022 SA/249/2002	HADIMANI MOHAPATRA-MP	SOUMYA DEV RAY
9	240/2022 SA/249/2002	HADIMANI MOHAPATRA-MP	M/S.A.MUKHERJI
10	241/2022 SA/249/2002	HADIMANI MOHAPATRA-MP	M/S.A.MUKHERJI
11	294/2022 CMAPL/790/2022	PRAVAKAR JENA-MP	PRANAYANEE DASMOHAPATRA
12	323/2022 MATA/285/2022	RAMAKANTA SAHOO-MP	HIMANSU BHUSAN SUTAR
13	347/2022 RVWPET/220/2010	M/S.SHREE LOKNATH EN-MP	
14	452/2022 CRLMP/2215/2022	SRIMANTA KAR-MP	
15	453/2022 CRLMP/2642/2022	ANIMESH CHAKRABORTY-MP	SRIKAR KUMAR RATH
16	454/2022 CRLMP/1247/2022	SUDHIR KUMAR PRADHAN-MP	JYOTIRMAYA SAHOO
17	462/2022 RPFAM/359/2022	GHUNU RANI DAS-MP	SUKANTA KUMAR NAYAK
18	548/2022 TRP(C)/499/2022	MIMANSA SINHA-MP	PRAVAT KUMAR MOHANTY
19	768/2022 FAO/495/2022	HIMANSU SEKHAR MUND-MP	DURGESH NARAYAN RATH
20	769/2022 FAO/496/2022	SAROJ KUMAR PATTJOSHI-MP	DURGESH NARAYAN RATH
21	875/2022 CRLREV/626/2022	ANANTA BEHERA-MP	SANJEEV UDGATA
22	876/2022 CRLREV/626/2022	ANANTA BEHERA-MP	SANJEEV UDGATA
23	877/2022 CRLREV/398/2022	SARASWATI ROUT-MP	SANGRAM KUMAR DAS
24	878/2022 CRLREV/481/2022	S. RAJAN RAJU-MP	BIBHU PRASAD DAS
25	1262/2022 WPC(OAC)/2365/2014	MITRABHANU HOTA-MP	DEEPAK RANJAN SUNDARAY
26	1304/2022	ABHILIPSHA PADHY-MP	ASHOK KUMAR MOHAPATRA

27	RSA/371/2022 1305/2022	SACHIDANANDA NANDI-MP	M/S.DEBENDRA KU.SAHOO 1
28	RSA/208/2018 1306/2022	SACHIDANANDA NANDI-MP	MS.DEBENDRA KUMAR SAHOO 1
29	RSA/209/2018 1307/2022	SACHIDANANDA NANDI-MP	M/S.DEBENDRA KU.SAHOO
30	RSA/208/2018 1308/2022	SACHIDANANDA NANDI-MP	MS.DEBENDRA KU.SAHOO 1
31	RSA/209/2018 1309/2022	SACHIDANANDA NANDI-MP	M/S.DEBENDRA KU.SAHOO
32	RSA/208/2018 1310/2022	SACHIDANANDA NANDI-MP	MS.DEBENDRA KU.SAHOO 1
33	RSA/209/2018 1311/2022	NATIONAL INSURANCE CO.LTD.-MP	SABITA RANJAN PATTNAIK
34	RSA/213/2018 1398/2022	LAXMIPRIYA SAHOO-MP	SAMIR KUMAR MISHRA
35	CMP/1349/2022 1399/2022	BAIJAYANTI PRADHAN-MP	BIBEKANANDA BHUYAN
36	CMP/1190/2022 1400/2022	AYODHYA SATAPATHY-MP	L.K.MAHARANA
37	CMP/1350/2022 1401/2022	AYODHYA SATAPATHY-MP	L.K.MAHARANA
38	CMP/1350/2022 1402/2022	SMARAKI CLUB,SAMPOCH-MP	ALOK KUMAR MOHANTY
39	CMP/1352/2022 1403/2022	HARAMANI DIBYA-MP	SAMIR KUMAR MISHRA
40	CMP/1353/2022 1404/2022	PRAMOD KUMAR SAMANTARAY-MP	SANTOSH CHANDRA ATABUDHI
41	CMP/1354/2022 1405/2022	DEEPAK PRASAD PATTANAIAK-MP	DWARIKA PRASAD MOHANTY
42	CMP/1355/2022 1406/2022	NARAYAN BARIK-MP	MANORANJAN MISHRA
43	CMP/1357/2022 1407/2022	TAPASWINI PADHI-MP	DEBENDRA KUMAR SAHOO
44	CMP/1358/2022 1408/2022	CHINARI SUBASH @ SUBBA RAO SUBUDHI-MP	UMESH CHANDRA PATNAIK
45	CMP/1360/2022 1409/2022	GITANJALI MOHAPATRA-MP	MANORANJAN MISHRA
46	CMP/1361/2022 1410/2022	AMULYA KUMAR SAMAL-MP	A.R.DASH
47	CMP/1363/2022 1527/2022	RAJESWARI BEHERA-MP	BISHNU BRATA SINGH
48	MACA/743/2022 1528/2022	KESHAB CHANDRA BASTIA-MP	PRADEEP KUMAR MISHRA
49	MACA/744/2022 1529/2022	SNEHALATA MALLICK-MP	M/S.SUKANTA CH.PRADHAN
50	MACA/1168/2012 1530/2022	HIRAMANI SETHI-MP	
51	MACA/277/2003 1531/2022	N.I.A.CO.LTD.-MP	M/S.SURATH RAY
52	MACA/333/2006 1532/2022	RADHAKRUSHNA MOHANTY-MP	
53	MACA/132/2021 1533/2022	DIVL. MANAGER, M/S. RELIANCE G.I.CO. LTD.-MP	G.P DUTTA
54	MACA/745/2022 1534/2022	THE DIVL. MANAGER, NATIONAL INSURANCE CO. LTD.-MP	DUTTA
55	MACA/746/2022 1535/2022	THE ORIENTAL INSURANCE CO. LTD.-MP	G.P DUTTA
56	MACA/747/2022 2284/2022	SK. NASIMUDDIN-MP	RITA SINGH
57	BLAPL/10/2022 2285/2022	BHUPENDRA SAHU-MP	
	BLAPL/7966/2021		

58	2286/2022 BLAPL/4427/2022	BABULA SETHI-MP	
59	2287/2022 BLAPL/5728/2022	AMARJEET YADAV-MP	PRASANTA KUMAR NANDA
60	2288/2022 BLAPL/112/2022	SILA DAVID NAYAK-MP	
61	2302/2022 CRLA/231/2022	BHAGI@BHAGABAN DALABEHERA-MP	PRASANT KUMAR SAHOO
62	2303/2022 CRLA/854/2022	KATHU@CHAKRADHAR MEHER-MP	
63	2304/2022 CRLA/220/2015	PURNA@PURNA CH.SAHU-MP	M/S.BHOJARAJ SETH, MR. SABYASACHI MISHRA
64	2305/2022 CRLA/1192/2022	JITENDRA SAHU-MP	SUJATA JENA
65	2306/2022 CRLA/1192/2022	JITENDRA SAHU-MP	SUJATA JENA
66	2307/2022 CRLA/1193/2022	SWOSTI RANJAN MOHAPATRA-MP	DIPTI REKHA NANDA
67	2308/2022 CRLA/1193/2022	SWOSTI RANJAN MOHAPATRA-MP	DIPTI REKHA NANDA
68	2309/2022 CRLA/1194/2022	LIPU @ SUSHANT KUMAR CHAND-MP	BHABANI PRASAD PRADHAN
69	2310/2022 CRLA/1194/2022	LIPU @ SUSHANT KUMAR CHAND-MP	BHABANI PRASAD PRADHAN
70	2311/2022 CRLA/156/2020	PRASANTA KUMAR JENA @ MITUA-MP	BASANTA KUMAR DAS
71	2312/2022 CRLA/508/2017	MANASH RANJAN NAHAK-MP	M/S.S.S.PATTANAIAK,A.R.PRATIHARI,D.BISWAL,D.DAS
72	2313/2022 CRLA/1195/2022	AKRURA KANHAR-MP	SANJIB KUMAR BHANJADEO
73	2314/2022 CRLA/1195/2022	AKRURA KANHAR-MP	SANJIB KUMAR BHANJADEO
74	2315/2022 CRLA/1196/2022	BIGHNESWAR KANHAR-MP	SANJIB KUMAR BHANJADEO
75	2316/2022 CRLA/1196/2022	BIGHNESWAR KANHAR-MP	SANJIB KUMAR BHANJADEO
76	2317/2022 CRLA/1197/2022	CHITTARANJAN KANHAR-MP	SANJIB KUMAR BHANJADEO
77	2318/2022 CRLA/1197/2022	CHITTARANJAN KANHAR-MP	SANJIB KUMAR BHANJADEO
78	2319/2022 CRLA/1199/2022	LIBESWAR KANHAR-MP	SANJIB KUMAR BHANJADEO
79	2320/2022 CRLA/1198/2022	DASARATHA KANHAR-MP	SANJIB KUMAR BHANJADEO
80	2321/2022 CRLA/1199/2022	LIBESWAR KANHAR-MP	SANJIB KUMAR BHANJADEO
81	2322/2022 CRLA/1198/2022	DASARATHA KANHAR-MP	SANJIB KUMAR BHANJADEO
82	2323/2022 CRLA/1200/2022	CHINMAY PARIJA-MP	BIBHUTI BHUSAN BEHERA
83	2324/2022 CRLA/1200/2022	CHINMAY PARIJA-MP	BIBHUTI BHUSAN BEHERA
84	2690/2022 ABLAPL/14900/2022	HEMANANDA SAHU @ PINKU-MP	
85	2691/2022 ABLAPL/10889/2022	SOUMITRA BARIK @ SAMUNDRA-MP	
86	2692/2022 ABLAPL/13422/2022	SK. AJHARDDIN-MP	
87	2693/2022 ABLAPL/6883/2022	SUSAMA BHOL-MP	
88	2694/2022 ABLAPL/13653/2022	PRABHAKAR ROUTRAY-MP	
89	2695/2022	NILANCHAL BEHERA-MP	

90	ABLAPL/14840/2022 2696/2022	SUKANTI PRADHAN-MP	JYOTIRMAYA SAHOO
91	ABLAPL/8683/2019 2697/2022	DURGA MADHAB PRUSTY-MP	
92	ABLAPL/1904/2022 2698/2022	LAXMI ROUT-MP	
93	ABLAPL/1905/2022 2699/2022	KHUTURAM SUNANI-MP	
94	ABLAPL/14357/2022 2700/2022	SACHIN KUMAR NAYAK-MP	
95	ABLAPL/13247/2022 2701/2022	MAKARDHWAJA BEHERA-MP	
96	ABLAPL/11478/2021 2702/2022	AMRITA KIRO-MP	
97	ABLAPL/6786/2022 3230/2022	AJAY KUMAR SATAPATHY-MP	SUSANTA KUMAR ROUT
98	CRLMC/4154/2022 3231/2022	K.JANAKI RAMA REDDY@JANAKI RAO-MP	PRASANTA KUMAR PANDA
99	CRLMC/4156/2022 3232/2022	KAPPA KESHAB-MP	PRASANTA KUMAR PANDA
100	CRLMC/4157/2022 3233/2022	KAPA LAXMINARAYAN-MP	PRASANTA KUMAR PANDA
101	CRLMC/4158/2022 3234/2022	K.SANJEEVA@SANJI REDDY-MP	PRASANTA KUMAR PANDA
102	CRLMC/4159/2022 3235/2022	SUJATA SAHOO-MP	BISWARANJAN DALAI
103	CRLMC/4161/2022 3236/2022	MADHUSUDAN PRADHAN-MP	ASHIT KUMAR DASH
104	CRLMC/4162/2022 3237/2022	UMAKANTA MOHANTA-MP	SUSANTA SEKHAR PARIDA
105	CRLMC/4163/2022 3238/2022	ASHIS AMITAV MOHANTY-MP	LALITENDU MISHRA
106	CRLMC/4164/2022 3239/2022	SAMBARI SAY-MP	PRAKASH KUMAR MISHRA
107	CRLMC/4165/2022 3240/2022	KOLLA SUDHARKAR-MP	SAMARENDRA MOHANTY
108	CRLMC/4166/2022 3241/2022	PREMANSU BHUSAN BEHERA-MP	M.B.DAS
109	CRLMC/4167/2022 3242/2022	TARINISEN BEHERA-MP	
110	CRLMC/1819/2020 3243/2022	MD KALAM@MD QALAMUDIN-MP	
111	CRLMC/3765/2022 3244/2022	PRASANT ROUT-MP	CHEERA RANJAN SATPATHY
112	CRLMC/4170/2022 3245/2022	KAMAL BATRA-MP	
113	CRLMC/3538/2022 3246/2022	VINOD SAHU@BINOD KUMAR SAHU-MP	HIMANSU SEKHAR SATAPATHY
114	CRLMC/4172/2022 3247/2022	SUDHARSHAN MALLIK-MP	AKSHAYA KUMAR PANDEY
115	CRLMC/4173/2022 3248/2022	KOLLA SUDHARKAR-MP	SAMARENDRA MOHANTY
116	CRLMC/4174/2022 3249/2022	BISHNU CHARAN MALLIK-MP	AKSHAYA KUMAR PANDEY
117	CRLMC/4175/2022 3250/2022	PRATAP BAG-MP	BUDHIRAM DAS
118	CRLMC/4176/2022 3251/2022	KAILASH DAS-MP	
119	CRLMC/1654/2021 3252/2022	TRAI LOKYA KESHARI SWAIN-MP	R.N.BISWAL
120	CRLMC/4177/2022 3253/2022	SATYABADI MOHAPATRA-MP	SAMBEET PATTANAYAK
	CRLMC/4178/2022		

121	4092/2022 WA/1752/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
122	4093/2022 WA/1752/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
123	4094/2022 WA/1752/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
124	4095/2022 WA/1753/2022	STATE OF ODISHA-MP	H.M.DHAL, A.G.A.
125	4096/2022 WA/1753/2022	STATE OF ODISHA-MP	H.M.DHAL, A.G.A.
126	4097/2022 WA/1754/2022	STATE OF ODISHA-MP	H.M.DHAL, A.G.A.
127	4098/2022 WA/1754/2022	STATE OF ODISHA-MP	H.M.DHAL, A.G.A.
128	4099/2022 WA/1755/2022	STATE OF ODISHA-MP	HARMOHAN DHAL, A.G.A.
129	4100/2022 WA/1755/2022	STATE OF ODISHA-MP	HARMOHAN DHAL, A.G.A.
130	4101/2022 WA/1756/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
131	4102/2022 WA/1756/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
132	4103/2022 WA/1756/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
133	4104/2022 WA/1758/2022	SANGRAM KESHARI JENA-MP	TRILOCHAN DASH
134	4105/2022 WA/96/2017	SANTOSH KU.RAY-MP	M/S.SIDHARTHA MISRHA
135	4106/2022 WA/633/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, ASC
136	4107/2022 WA/1759/2022	STATE OF ODISHA-MP	AJODHYA RANJAN DASH, A.G.A.
137	4108/2022 WA/1759/2022	STATE OF ODISHA-MP	AJODHYA RANJAN DASH, A.G.A.
138	4109/2022 WA/1760/2022	DAYAL OMPRAKASH SAHU-MP	CHITTA RANJAN LENKA
139	4110/2022 WA/1760/2022	DAYAL OMPRAKASH SAHU-MP	CHITTA RANJAN LENKA
140	4111/2022 WA/1761/2022	NILAMANI SETHI-MP	PRANAB KUMAR GHOSE
141	17628/2022 WP(C)/35630/2022	BASANTA KUMAR SAHOO-MP	SAMBIT RATH
142	17629/2022 WP(C)/35632/2022	CHINMAYA BEHERA-MP	DURGESH NARAYAN RATH
143	17630/2022 WP(C)/35633/2022	M/S.EKDANT ELECTRONICS, SUNDARGARH-MP	BIRAJA PRASAD NANDA
144	17631/2022 WP(C)/35634/2022	KUNJA BIHARI NAYAK-MP	SIDHANT KUMAR JENA
145	17632/2022 WP(C)/35640/2022	DEBAKI RANA-MP	SUBAS CHANDRA DAS
146	17633/2022 WP(C)/35641/2022	BYOMAKESH PANDA-MP	SUBHRANSU BHUSAN MOHANTY
147	17634/2022 WP(C)/35645/2022	ANANT PURI DAS-MP	SUBHRANSU BHUSAN MOHANTY
148	17635/2022 WP(C)/35647/2022	SWAYAMJEET SETHI-MP	SUSANTA SEKHAR MOHAPATRA
149	17636/2022 WP(C)/35649/2022	NYAYAPATI VENKATA RAMDAS @ N.V.RAMDAS-MP	SIDHARTH PRASAD DAS
150	17637/2022 WP(C)/35653/2022	PRADIPTA KUMAR PANDA-MP	BISWABIHARI MOHANTY
151	17638/2022 WP(C)/35655/2022	PRAVAT KUMAR MISHRA-MP	BISWABIHARI MOHANTY
152	17639/2022	SAROJ KUMAR NAYAK-MP	BISWABIHARI MOHANTY

153	WP(C)/35660/2022 17640/2022	BAPUSRI BIKAS NARAYAN DAS-MP	SAMEER KUMAR DAS
154	WP(C)/35662/2022 17641/2022	GYANA RANJAN SENAPATI-MP	ASIT KUMAR DASH
155	WP(C)/35664/2022 17642/2022	M/S.OM OIL AND FLOUR MILLS LTD. CUTTACK-MP	DEVI PRASAD DASH
156	WP(C)/35666/2022 17643/2022	GAGAN KUMAR SAHOO-MP	BHABANI PRASAD MOHANTY
157	WP(C)/35669/2022 17644/2022	DWITIKRUSHNA DASH-MP	BIJAYA KUMAR MOHANTY
158	WP(C)/14067/2022 17645/2022	M/S.MDSG CONSTRUCTION PRIVATE LTD. NUAPADA-MP	PRABODHA CHANDRA NAYAK
159	WP(C)/35674/2022 17646/2022	GAGAN KUMAR SAHOO-MP	BHABANI PRASAD MOHANTY
160	WP(C)/35669/2022 17647/2022	GANESWAR PRADHAN-MP	MANOJA KUMAR KHUNTIA
161	WP(C)/34232/2022 17648/2022	SALIMA ROUT-MP	AMITAV DAS
162	WP(C)/35698/2022 17649/2022	M/S.GAJAPATI CONFECT-MP	SUBRAT SATPATHY
163	WP(C)/22709/2013 17650/2022	LALIT MOHAN SETH-MP	AMITAV DAS
164	WP(C)/35707/2022 17651/2022	JATADHARI NAYAK-MP	ALEKHA CHANDRA MOHANTY
165	WP(C)/35716/2022 17652/2022	MOHIT AGARWAL-MP	BHABANI SHANKAR DASPARIDA
166	WP(C)/1995/2022 17653/2022	RAKESH KUMAR PANDA-MP	BHABANI SHANKAR RAYAGURU
167	WP(C)/35728/2022 17654/2022	D. GOVINDA RAO-MP	SOUGAT DASH
168	WP(C)/35731/2022 17655/2022	BABURAM MALIK-MP	BHASKAR CHANDRA PANDA
169	WP(C)/35734/2022 17656/2022	KALIDINDI SRINIVASA-MP	TIRTH KUMAR SAHU
170	WP(C)/35745/2022 17657/2022	BIBEK GHOSH-MP	ALOK KUMAR MOHAPATRA
171	WP(C)/17316/2022 17658/2022	RITUSHREE BARAL-MP	LALIT KUMAR MAHARANA
172	WP(C)/35757/2022 17659/2022	BIDHAN CHANDRA NAYAK-MP	SUJATA JENA
173	WP(C)/35762/2022 17660/2022	NIRAMALA @ NIRMAL SWAIN-MP	SUBHENDU KUMAR NAYAK
174	WP(C)/35764/2022 17661/2022	NAKUL ROUT-MP	
175	WP(C)/9111/2022 17662/2022	DR. SITANSU SEKHAR PRADHAN-MP	MANOJ KUMAR PATI
176	WP(C)/38576/2021 17663/2022	KASHI PRASAD MODI-MP	SURESH KUMAR CHOUDHURY
177	WP(C)/29293/2022 17664/2022	ANIRUDHA BEHERA-MP	DEBASIS ROUT
178	WP(C)/35780/2022 17665/2022	BHARAT KESHARI MOHANTY-MP	ANJAN KUMAR BISWAL
179	WP(C)/35784/2022 17666/2022	BANITA BALIARSINGH-MP	BIBHU PRASAD TRIPATHY
180	WP(C)/35785/2022 17667/2022	SURENDRA BEHERA-MP	SIDHARTH PRASAD DAS
181	WP(C)/35788/2022 17668/2022	ADARSH KUMAR SAHU-MP	PRIYADARSHINEE BIJAYALAXMI DAS
182	WP(C)/35790/2022 17669/2022	RABINDRA BISWAL-MP	REENA NAYAK
183	WP(C)/35807/2022 17670/2022	DAS PRAVAS KUMAR BAGLA-MP	AMIYA KUMAR CHHATOI
	WP(C)/35815/2022		

184	17671/2022 WP(C)/35818/2022	GANESH SPONGE IRON PVT. LTD., KEONJHAR-MP	TANMAY MISHRA
185	17672/2022 WP(C)/35824/2022	PADMA CHANDRA PANDA-MP	MANAS PATI
186	17673/2022 WP(C)/17083/2014	SANTOSH KU.SENAPATI-MP	
187	17674/2022 WP(C)/31821/2022	KESHAB CHANDRA PARIDA-MP	DEBASIS PANIGRAHI
188	17675/2022 WP(C)/35646/2022	GAYATRI DEVI AGRAWAL-MP	DIPTI RANJAN BHOKTA
189	17676/2022 WP(C)/35835/2022	RAMNATH MISHRA-MP	BIBHU PRASAD DAS
190	17677/2022 WP(C)/35840/2022	ASHOK KUMAR NAYAK-MP	SAMIR KUMAR MISHRA
191	17678/2022 WP(C)/35842/2022	NAGIN RANA-MP	BINAYAK PRASHAD MOHANTY
192	17679/2022 WP(C)/35844/2022	AJIT KUMAR MOHANTY-MP	GYANESWAR SATPATHY
193	17680/2022 WP(C)/35846/2022	SANDHYARANI MAHAPATRA-MP	CHINMAYA DASH
194	17681/2022 WP(C)/34769/2022	SASMITA SAHOO-MP	BIDYALOK MOHAPATRA
195	17682/2022 WP(C)/35846/2022	SANDHYARANI MAHAPATRA-MP	CHINMAYA DASH
196	17683/2022 WP(C)/35849/2022	BHARAT CHANDRA SUNDI-MP	PARSURAM MOHAPATRA
197	17684/2022 WP(C)/37245/2020	SULOCHANA SAHOO-MP	KRISHNA CHANDRA SAHU
198	17685/2022 WP(C)/35850/2022	SARASWATI MALLICK-MP	S.K.SAMAL
199	17686/2022 WP(C)/35851/2022	JALADHAR PRADHAN-MP	ATMAJIT MANMITH DAS
200	17687/2022 WP(C)/35724/2022	DUSMANTA KUMAR JENA-MP	DEBASNAN DAS
201	17688/2022 WP(C)/35856/2022	JAMA TEJI-MP	AMIT PRASAD BOSE
202	17689/2022 WP(C)/35854/2022	KARUNA SAGAR GURU-MP	AKSHAYA KUMAR SAHOO
203	17690/2022 WP(C)/35858/2022	JHARANA TEJI-MP	AMIT PRASAD BOSE
204	17691/2022 WP(C)/35371/2022	SNEHASIS SAHOO-MP	AVIJIT MISHRA
205	17692/2022 WP(C)/35861/2022	BIRA TANDIA-MP	AMIT PRASAD BOSE
206	17693/2022 WP(C)/35860/2022	MAYADHAR BHUYAN-MP	ABHIRAM SWAIN
207	17694/2022 WP(C)/35863/2022	RAGHUPATI MOHAPATRA-MP	BIDESH RANJAN BEHERA
208	17695/2022 WP(C)/35868/2022	JOGINDRA TEJI-MP	AMIT PRASAD BOSE
209	17696/2022 WP(C)/34524/2022	SASHADHAR SETHI-MP	RAMDAS ACHARY
210	17697/2022 WP(C)/35870/2022	PRAHALLAD KETHI-MP	AMIT PRASAD BOSE
211	17698/2022 WP(C)/19024/2022	SAMPAD KUMAR JENA-MP	
212	17699/2022 WP(C)/35871/2022	EKADASIA SETH-MP	AMIT PRASAD BOSE
213	17700/2022 WP(C)/35874/2022	HARI TANDIA-MP	AMIT PRASAD BOSE
214	17701/2022 WP(C)/35875/2022	BIBEKANANDA PALAI-MP	SAUBHAGYA KUMAR SAMAL
215	17702/2022	NARAYAN KUMAR KHAITAN-MP	BISWAJIT NAYAK

216	WP(C)/35873/2022 17703/2022	BASU TEJI-MP	AMIT PRASAD BOSE
217	WP(C)/35876/2022 17704/2022	JEMA TEJI-MP	AMIT PRASAD BOSE
218	WP(C)/35879/2022 17705/2022	BANSHI TANDIA-MP	AMIT PRASAD BOSE
219	WP(C)/35880/2022 17706/2022	AMIR AZAD SIDIQUE-MP	SUSANTA KUMAR JETHY
220	WP(C)/35881/2022 17707/2022	GOBARDHAN SETH-MP	AMIT PRASAD BOSE
221	WP(C)/35883/2022 17708/2022	M/S. BABA BAJRANGBALI INFRA, KALAHANDI-MP	PRASHANTA KUMAR NAYAK
222	WP(C)/35885/2022 17709/2022	DEBA PR.MANGARAJ-MP	M/S.BIGYAN K.SHARMA
223	WP(C)/9371/2012 17710/2022	PRANAB KISHORE PATTNAIK-MP	
224	WP(C)/20581/2017 17711/2022	SASMITA KU.PADHI-MP	
225	WP(C)/20577/2017 17712/2022	BIBHUTI PR.PANDA-MP	
226	WP(C)/20579/2017 17713/2022	NARASINGH PATRA-MP	
227	WP(C)/20575/2017 17714/2022	AMRIT LAKRA-MP	
228	WP(C)/20578/2017 17715/2022	JYOSTNAMAYEE SAHOO-MP	
229	WP(C)/33981/2022 17716/2022	PRADOSH KUMAR CHAKRABORTY-MP	NIRANJAN LENKA
230	WP(C)/35890/2022 17717/2022	M/S B.S.MINERALS, KENDUJHAR-MP	PRASHANTA KUMAR NAYAK
231	WP(C)/35891/2022 17718/2022	BISWAMITRA TEJI-MP	AMIT PRASAD BOSE
232	WP(C)/35892/2022 17719/2022	RAJANI KANTA SWAIN-MP	M/S.MILAN KANUNGO
233	WP(C)/4189/2013 17720/2022	RAJANI KANTA SWAIN-MP	LALATENDU KANUNGO
234	WP(C)/4189/2013 17721/2022	RAJENDRA KU.PATRA-MP	
235	WP(C)/20580/2017 17722/2022	PADMABATI SAHOO-MP	EKTA AGARWAL
236	WP(C)/35902/2022 17723/2022	RANIA PRUSTY-MP	PRAVASH CHANDRA JENA
237	WP(C)/35904/2022 17724/2022	PREMANANDA ROUT-MP	
238	WP(C)/9329/2008 17725/2022	KARTIKESWAR SAHU-MP	SUBHANKAR ROUT
239	WP(C)/35909/2022 17726/2022	SHREEKANTA KUMAR TRIPATHY @ SRIKANTA-MP	DR. JITENDRA KUMAR LENKA
240	WP(C)/35908/2022 17727/2022	LALA MANOJ KUMAR RAY-MP	MILAN KANUNGO
241	WP(C)/31263/2022 17728/2022	M/S. B S MINERALS, KENDUJHAR-MP	PRASHANTA KUMAR NAYAK
242	WP(C)/35913/2022 17729/2022	AMIT KUMAR-MP	DURGA PRASAD NANDA
243	WP(C)/35915/2022 17730/2022	AMIT KUMAR-MP	DURGA PRASAD NANDA
244	WP(C)/35915/2022 17731/2022	BASUDEV KUMAR PRUSETH-MP	ASHOK KUMAR SWAIN I
245	WP(C)/35916/2022 17732/2022	JAYAKRUSHNA MANGARAJ-MP	JAJATI KESHARI KHUNTIA
246	WP(C)/35917/2022 17733/2022	SATYABAN BISWAL-MP	JAJATI KESHARI KHUNTIA
	WP(C)/35918/2022		

